



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./33/2016 WITH LCR	SMT PRAMITA KEMPRAI Versus SHRI SUBHANKAR HOJAI	MR.B N SARMA MR.A R AGARWALA MS.M BORDOLOI MRA R BHUYAN MR.S RANA MS.D DAS MR.R ZAHAN MR.I RAHMAN MS.P DEVI	MR. B BARUAH MS P BATHARI MS S HASNU MR. C BARUAH
2	WP(C)/1630/2017	BUCHIYA DEVI Versus THE UNION OF INDIA and 5 ORS.	MR.M D CHOWDHURY MRS N AGARWAL MR G AGARWAL	MS U DAS(R-6) MR.B SHARMA MR. B SARMA MR. B J MUKHERJEE (R6) SC, NF RLY
3	Mat.App./64/2018	SMTI MAMON SUKLABAIIDYA Versus RANU SUKLABAIIDYA	MR. J LASKAR MR F Z MAZUMDER	MR. B SHARMA MR. S PAUL MR. U SAIKIA
4	WA/241/2018	SYED NAJIRUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U K NAIR (R4) MS. A KAPINJAL (R4) MR. S HAZARIKA (R4)
5	C.Ex.App./4/2019	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
6	C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
7	C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
8	WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)

	WITH I.A.(Civil)/887/2019 in WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus DR. MOUSHUMI MADHAB AND 3 ORS.	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
9	WITH WA/79/2018	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
	WITH I.A.(Civil)/1015/2018 in WA/79/2018	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. R SALOI MR. R KALITA MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA MR. B CHAKRABORTY SC, APSC
10	WA/120/2019 CAVT. 812/18	UNION OF INDIA AND 3 ORS Versus MR SANTOSH KUMAR SINGH	MR. S C KEYAL ASSTT.S.G.I.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA FOR CAVEATOR
ORDERS				
11	PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	GA, ASSAM
	WITH I.A.(Civil)/941/2018 in PIL(Suo Moto)/3/2017	XXX Versus THE STATE OF ASSAM AND 10 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, G M D A SC, GMC SC, WATER RESOURCE
12	MC/96/2017 WA 239/15(D/O), WITH WP(C) 1014/12(D/O) in WA/239/2015	ABDUL JALIL SHEIKH @ ABDUL JALIL SK Versus THE STATE OF ASSAM and 5 ORS	MR.A A MONDAL MR.S A B KHABIR MD.B ISLAM	SC, AG(R-4) SC, SECONDARY EDUCATIONR- 1,2,3 SC, FINANCE(R-5)
13	I.A.(Civil)/2602/2018 in Mat.App./57/2018	SRI BIREN DEKA Versus SMTI DALIMI DAS DEKA	MR. P K MUNIR MR. V A CHOWDHURY	
	WITH Mat.App./57/2018	SRI BIREN DEKA Versus SMTI DALIMI DAS DEKA	MR. P K MUNIR MR. V A CHOWDHURY	
14	I.A.(Civil)/3215/2018 in WA/253/2018	THE STATE OF ASSAM AND ANR Versus MRS CHANDANA SONOWAL AND 4 ORS	MR. R K D CHOUDHURY SR. GA, ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE
	WITH WA/253/2018	THE STATE OF ASSAM AND ANR Versus MRS CHANDANA SONOWAL AND 4 ORS	MR. R K D CHOUDHURY SR. GA, ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE
15	I.A.(Civil)/3314/2018 in PIL/2/2018	DINESH CH. PAUL AND 13 ORS Versus THE UNION OF INDIA AND 7 ORS	MR S S DEY MS. S SEAL MR. R MAJUMDAR MS. S KANUNGOE MS. J CHETTRY	MR A DASGUPTA GA, ASSAM MR B SHARMA MR. B DAS SC, RAILWAY SC, REVENUE
	WITH PIL/2/2018	DINESH CH. PAUL Versus THE UNION OF INDIA	MR S S DEY MS. S SEAL MR. R MAJUMDAR MR. N U K NAIR MR. A CHETRY MS. S KANUNGOE MR. B GOGOI MS. J CHETTRY MR. M P SARMA MR. P BORGHAIN	MR A DASGUPTA GA, ASSAM MR. B DAS SC, NF RLY

16	I.A.(Civil)/4308/2018 in WA/14631/2018	UNION OF INDIA Versus M/S KALPATARU AGRO FOREST ENTERPRISES PRIVATE LIMITED	MR. B SARMAH	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. P DEKA MR. M SAHEWALLA
	WITH WA/14631/2018 (Filing Number)	UNION OF INDIA Versus M/S KALPATARU AGRO FOREST ENTERPRISES PRIVATE LIMITED		
17	I.A.(Civil)/610/2019 in WA/14942/2018	SMT AFIYA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR. A MALIK	GA, ASSAM MR M J QUADIR (R5) MR. K MIRA (R5) MS N J DAS (R5)
	WITH WA/14942/2018 (Filing Number)	SMT AFIYA KHATUN Versus THE STATE OF ASSAM AND 4 ORS		
18	I.A.(Civil)/1103/2019 in WA/11305/2018	MD. AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA	SC, SEC. EDU.
	WITH WA/11305/2018 (Filing Number)	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS		
19	I.A.(Civil)/1450/2019 Mat.App./23/2018 (D/O), WITH LCR in Mat.App./23/2018	LALIT SINHA @ LALIT MADAN SINHA Versus SMTI SANDHYA SINHA	MR. S C BISWAS MR. P S BISWAS MS S SENGUPTA	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN MS. R CHETRI

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7627/2018 FIXED	DEEPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	GA, ASSAM SC, APSC MR. C BARUAH
2	WP(C)/601/2019 FIXED	SARBESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J PHUKAN MR H BARUAH	SC, IRRIGATION SC, BTC
3	WP(C)/2144/2019 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, DLR
4	WP(C)/2409/2019 FIXED	BORSHA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR N M HAZARIKA	SC, HEALTH
5	WP(C)/2785/2019 FIXED	BURHAN AHMED LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, PNRD GA, ASSAM
ORDER (STAY VACATING)				
6	I.A.(Civil)/100/2019 FIXED in WP(C)/6515/2018	THE DIRECTOR, SOCIAL WELFARE, ASSAM Versus SMT. PUSPANJALI BARMAN DAS AND 2 ORS.	MR. S S ROY ADDL. SR. GA, ASSAM	MR. K N CHOUDHURY MR. J PATOWARY MS. S KAKATI MR. C CHAKRABORTY
	WITH WP(C)/6515/2018	PUSPANJALI BARMAN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS. R KAKATI	GA, ASSAM MR. N HASAN (R4) MS. S KAKATI (R4) MR. C CHAKRAVARTY (R4)
	WITH WP(C)/1288/2018	ASHOK DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS	GA, ASSAM MR. A T SARKAR (R6) MR. T AHMED (R6) MS. R RAHMAN (R6)
ADMISSION				
8	WP(C)/808/2017 FIXED	CHANDRA SEKHAR DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.M DEVI	GA, ASSAM SC, GHC

9	WP(C)/1306/2017 FIXED	JYOTIMAY BORDOLOI Versus THE STATE OF ASSAM and 4 ORS.	MR.R SARMA MR.H TALUKDAR MS.M DEKA MR.M SARKAR	GA, ASSAM
10	WP(C)/3257/2017 FIXED	BANAJIT DEKA and 40 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	GA, ASSAM SC, APDCL
11	WP(C)/4009/2017 FIXED	SMT. RINKUMONI DAS and 6 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MS.B CHAKRABARTTY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM
	WITH I.A.(Civil)/2692/2018 in WP(C)/4009/2017	STATE OF ASSAM AND 2 ORS Versus SMT. RINKUMONI DAS AND 6 ORS	MR. S K MEDHI MR. A DAS MR. S DUTTA SC, FOREST	MR J I BARBHUIYA MR. L MOHAN
	WITH			
12	WP(C)/4678/2017	BHASKAR JYOTI SINGHA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM
13	WP(C)/6523/2017 FIXED	SHIKA ROY Versus THE STATE OF ASSAM and 6 ORS.	MR.F U BORBHUIYA MS.S DAS	GA, ASSAM MR. F A HASSAN SC, NF RLY
14	WP(C)/889/2018 FIXED	SMT. ROHINI PHANGCHOPI AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	MR. R MAJUMDAR (R-5) SC, WATER RESOURCE
15	WP(C)/1783/2018 FIXED	EX 351147X SU/CIPH PREMESWAR TALUKDAR AND 29 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS. P RAI MR H BEZBARUA MR. U SARMA	ASSTT.S.G.I.
16	WP(C)/2238/2018 WP(C) 1688/2018(D/O), FIXED	SATPAL SINGH CHAWLA Versus MINISTRY OF HOUSING AND URBAN AFFAIRS AND 6 ORS.	MR S ALI MRS. B GOGOI MR K DAS MR. R R KAUSHIK MS. S SAIKIA	MR H GUPTA (CGC) R1 TO 7 MS. J R THAKUR (R3,4,5) MR H MEDHI (R3,4,5) ASSTT.S.G.I. MR. A THAKUR (R3,4,5)
17	WP(C)/4718/2018 B/O	BHUPENDRA NATH SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS. A DEVI	MR. K R PATGIRI (R3) MS. U CHOUDHURY (R3) SC, INDUSTRIES MS. J DEVI (R3) MRS. C DAS (R3)
18	WP(C)/6149/2018 FIXED	MD. ALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, FINANCE AND TAXATION
	WITH			
19	WP(C)/6167/2018	BHUDHAR CHANDRA ADHIKARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, FINANCE AND TAXATION
20	WP(C)/6424/2018	NAIR AHMED TALUKDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MS L BORDOLOI MR A CHOUDHURY MS. A KAUSHAR	GA, ASSAM
21	WP(C)/6632/2018	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS F BEGUM MS. S F MAITAI MS. M MEDHI	SC, SEC. EDU. GA, ASSAM MR. S ROY (R6) MR. M H LASKAR (R6)
	WITH I.A.(Civil)/946/2019 in WP(C)/6632/2018	LUT AHMED BARBHUIYA Versus THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM	MR. A M BARBHUIYA MS. M MEDHI	SC, SEC. EDU.

22	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MD F FARIDI MS. S NATH MR. A DHAR	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
23	WP(C)/3/2019 FIXED	IKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
24	WP(C)/76/2019 FIXED	SABITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MD B ZAMAN	GA, ASSAM
25	WP(C)/610/2019	MANOJ KR. HARIJAN @ MANUJ HARIJAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR. K MOHAMMED	GA, ASSAM SC, FINANCE DEPTT. SC, PERSONAL DEPT.
26	WP(C)/614/2019	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR. K MOHAMMED	GA, ASSAM SC, PERSONAL DEPT. SC, FINANCE DEPTT.
27	WP(C)/915/2019 FIXED	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA MS. U BARUAH	SC, HEALTH
28	WP(C)/1017/2019 FIXED	SUNDER SINGH YADAV Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
29	WP(C)/1184/2019 FIXED	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. A M BARBHUIYA MR J UDDIN MR. N H LASKAR	SC, WATER RESOURCE
30	WP(C)/1619/2019 FIXED	KUTUBUDDIN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. M MALLIK MS. M PATHAK MS. S RAJKUMARI	SC, CO O GA, ASSAM ASSTT.S.G.I.
31	WP(C)/1878/2019 FIXED	DHIREN BHARALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS. B GOGOI MR. A SARMAH MR. P SAIKIA
32	WP(C)/2297/2019 FIXED	KANU RAM KALITA AND 377 ORS. Versus THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP
33	WP(C)/2401/2019 FIXED	BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, PNRD

ORDERS

34	Cont.Cas(C)/550/2017	HEAD CONSTABLEB/EX-S SARBESWAR RABHARETIRED Versus SRI BHASKAR JYOTI MAHANTA, IPS	MR.H GUPTA MS.R M SARMAH	MS.S B CHOUDHURY(R-2)
35	WP(C)/5925/2017 FIXED	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
36	WP(C)/7452/2017 FIXED	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	MR.C BARUAH GA, ASSAM SC, APSC
37	Cont.Cas(C)/11/2018	JUGESWAR NATH Versus P.K.BURAGOHAİN	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS. B TALUKDAR	N GOGOI S ALI MS. A VERMA MR. K KALITA MR. D HANDIQUE MR. B GOGOI MR. P NAYAK H KAKATI

38	Cont.Cas(C)/97/2018 FIXED	V. KRISHNENDU SINHA Versus SMT. T. Y DAS AND 3 ORS.	MR. S P DAS MR. N DAS MR. A DEKA	
39	Cont.Cas(C)/111/2018 FIXED	MATIUR RAHMAN Versus MRIGEN SHARMA AND ANR.	MRS J M KONWAR MR. R KALITA MS. S NEWAR MS. S NEWAR	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
40	Cont.Cas(C)/186/2018	DR. (CAPT.) SUCHITRA KAKOTY Versus JISHNU BARUAH, IAS AND 2 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA MS. J BHATTACHARJEE	MS. A VERMA (R1 & R3) MS. S KHANIKAR (R3) MS U DAS (R1 & R3) MR. G TAYE (R1 & R3)
41	WP(C)/3069/2018 FIXED	ALL ASSAM GRADUATE NURSES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 60 ORS.	MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. N SHYAMAL MR. P BORGHAIN MR. R SINGHA	SC, HEALTH
42	WP(C)/3086/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGHAIN (R5) MS. J PURKAYASTHA (R5) MRS. A GAYAN (CG, R1-R4) MS. B PHUKAN (R5) ASSTT.S.G.I.
	WITH I.A.(Civil)/3656/2018 in WP(C)/3086/2018	SRI JNANENDRA PURKAYASTHA, Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS D BORGHAIN MS. J PURKAYASTHA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY
43	WP(C)/4802/2018	ASSAM GRAMIN VIKASH BANK AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/4091/2018 in WP(C)/4802/2018	MUSTAFA AHMED CHOUDHURY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
44	WP(C)/4806/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/4095/2018 in WP(C)/4806/2018	RAMKRISHNA NANDY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
45	WP(C)/4813/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/4135/2018 in WP(C)/4813/2018	SUPROTIC MOHAN DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MR. D CHOUDHURY MS. T CHOUDHURY
46	WP(C)/5384/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4197/2018 in WP(C)/5384/2018	SAMIRAN CHAKRABORTY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY

47	WITH WP(C)/5387/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4298/2018 in WP(C)/5387/2018	BINODE BEHARI NATH Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
48	WITH WP(C)/5389/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4260/2018 in WP(C)/5389/2018	SARBOJIT SHOME Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
49	WITH WP(C)/5392/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
50	WITH WP(C)/5816/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4191/2018 in WP(C)/5816/2018	NIRMAL KANTI DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
51	WITH WP(C)/5901/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4305/2018 in WP(C)/5901/2018	KALYAN KANTI PAUL Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS D BORGHAIN MS. J PURKAYASTHA	MR A D CHOUDHURY MS. T CHOUDHURY
52	WITH WP(C)/6068/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4099/2018 in WP(C)/6068/2018	SUNIL KUMAR DUTTA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
53	WITH WP(C)/6071/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4236/2018 in WP(C)/6071/2018	TAPAN KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY

54	WITH WP(C)/6085/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4271/2018 in WP(C)/6085/2018	RAM PADA CHAKRABORTY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
55	WITH WP(C)/6086/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4093/2018 in WP(C)/6086/2018	SRI ATISH DUTTA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
56	WITH WP(C)/6087/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4261/2018 in WP(C)/6087/2018	PRABIR PAUL CHOUDHURY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MR D CHOUDHURY MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY
57	WITH WP(C)/6089/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
58	WITH WP(C)/6090/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4192/2018 in WP(C)/6090/2018	SANJIB CHAKRABORTY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
59	WITH WP(C)/6097/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4199/2018 in WP(C)/6097/2018	KRIPASINDHU DHAR Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
60	WITH WP(C)/6170/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
	WITH I.A.(Civil)/4198/2018 in WP(C)/6170/2018	SRI GOURANGA BHATTACHARJEE, Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY

61	WITH WP(C)/6846/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MS. T CHAKRABORTY	ASSTT.S.G.I.
62	WITH WP(C)/6851/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
63	I.A.(Civil)/3133/2018 in WP(C)/5082/2018	NIRMALYA MAHANTA Versus THE STAE OF ASSAM AND ANR	MR. R SARMA MS. I DEKA	MR. S BORA SC, GMC
	WITH WP(C)/5082/2018	NIRMALYA MAHANTA Versus THE STAE OF ASSAM AND ANR	MR. R SARMA MS. I DEKA	SC, GMC
64	I.A.(Civil)/4061/2018 WP(C) 5785/2018(D/O) in WP(C)/5785/2018	THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus RAMESH CHANDRA BARMAN AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI MS J ROY	MS. K SINGHA
65	I.A.(Civil)/4072/2018 WP(C) 5754/2018(D/O) in WP(C)/5754/2018	THE ASSAM STATE TRANSPORT CORPORATION AND ANR Versus MUSTAQUE AHMED AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI MS J ROY	MS. K SINGHA
66	Cont.Cas(C)/68/2019 FIXED	BANGSHI DHAR HALOI Versus NIKUNJA TALUKDAR	MR. R SARMA MS. S D SAIKIA MS B DEVI	MR. S DAS MR. N BORUAH MR K DAS
67	Cont.Cas(C)/132/2019	JAHANARA BEGUM Versus BHASKAR JYOTI MAHANTA AND ANR	MR H GUPTA	MR. A U CHOUDHURY (R2) MR. S ISLAM (R2) MR. S S ROY MR. S BORTHAKUR MS. S KAKATI MS. A KAUSHAR (R2)
68	Cont.Cas(C)/156/2019 FIXED	MAYAJAN BEGUM Versus BHARAT BHUSAN DEVA CHOUDHURY AND ANR.	MR. N BORAH MR. H MAZUMDER	
69	Cont.Cas(C)/158/2019 FIXED	ABDUL WAHAB Versus BHARAT BHUSAN DEVA CHOUDHURY AND ANR.	MR. N BORAH MR. H MAZUMDER	
70	I.A.(Civil)/431/2019 in WP(C)/7845/2018	SMTI. GUNESWARI DEKA KALITA Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	WITH WP(C)/7845/2018	THE UNION OF INDIA AND 6 ORS Versus DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR. S C KEYAL	MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)
	WITH I.A.(Civil)/432/2019 in WP(C)/7845/2018	SOMNATH BORO Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	WITH I.A.(Civil)/433/2019 in WP(C)/7845/2018	SUNIL BUJARBARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	WITH I.A.(Civil)/434/2019 in WP(C)/7845/2018	SMTI. SEWALI HALOI BARUA Versus THE UNON OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.

WITH I.A.(Civil)/436/2019 in WP(C)/7845/2018	BALIRAM BARMAN Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/448/2019 in WP(C)/7845/2018	GANESH DUTTA Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/450/2019 in WP(C)/7845/2018	PRADIP DAS Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/451/2019 in WP(C)/7845/2018	SAMIN CH. DAS Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/452/2019 in WP(C)/7845/2018	SUBODH SARMA Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/453/2019 in WP(C)/7845/2018	MD. NURUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/454/2019 in WP(C)/7845/2018	MD. AJMAT ALI Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/455/2019 in WP(C)/7845/2018	DHARANI CHANDRA KALITA Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/457/2019 in WP(C)/7845/2018	SUBODH BAISHYA Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/458/2019 in WP(C)/7845/2018	CHABIN KALITA Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/459/2019 in WP(C)/7845/2018	PRADIP RAJBONGSHI Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/460/2019 in WP(C)/7845/2018	MD. AINUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/461/2019 in WP(C)/7845/2018	HAMANTA SALOI Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/462/2019 in WP(C)/7845/2018	GAJENDRA NATH SALOI Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/463/2019 in WP(C)/7845/2018	PANKAJ GOSWAMI Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/464/2019 in WP(C)/7845/2018	MONORAM DAS Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
WITH I.A.(Civil)/465/2019 in WP(C)/7845/2018	BHOLA RAM BORO Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.

71	I.A.(Civil)/1133/2019 FIXED in Cont.Cas(C)/447/2018 WITH Cont.Cas(C)/447/2018	ANIL MAHANTA Versus P. ASHOKE BABU	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	MR D DEKA
		ANIL MAHANTA Versus P. ASHOKE BABU AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN MS L SAIKIA	MR D DEKA
72	WP(C)/2237/2019 FIXED	JATINDRA KR. GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARUAH MR. DEBABRAT CHUTIA MR. S CHOUHAN	GA, ASSAM SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/8583/2018	SHAMS UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. JUNM LASKAR MR. A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	Arb.P./15/2019	ANJALEE DAS Versus M/S. QUANTUM DEVELOPER AND ANR.	MR G RAHUL MR. D M NATH	
3	WP(C)/2526/2019 FIXED	SRISHTI ASSOCIATES INDIA AND ANR. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 4 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. B HAZARIKA	SC, APDCL
4	WP(C)/2535/2019 FIXED	M/S. B.M.ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR MINTU SAIKIA	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
5	I.A.(Civil)/1207/2019 in WP(C)/380/2019	NAZRUL ISLAM Versus M/S WASH TRAVELS AND11 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR A R BHUYAN
	WITH WP(C)/380/2019	M/S. WASH TRAVELS Versus THE STATE OF ASSAM AND 11 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. T J MAHANTA (R8) GA, ASSAM MR. Y DOLOI MR. P P DUTTA (R8) MR. A BORUA (R8) MR T GOGOI (R8) SC, TRANSPORT
6	I.A.(Civil)/1356/2019 in WP(C)/598/2019	DIBRUGARH FISHERY COOPERATIVE SOCIETY LTD., DIBRUGARH Versus M/S. BRAHMAPUTRA PART III, IV AND V FISHERY CO-OPERATIVE SOCIETY LTD., DIBRUGARH AND 6 ORS	MR. S BANIK MR. B C DAS	GA, ASSAM MR. N C DAS MR. A DAS

	WITH WP(C)/598/2019	M/S. BRAHMAPUTRA PART III, IV AND V FISHERY CO-OPERATIVE SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
7	WITH WP(C)/1058/2019	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM
8	I.A.(Civil)/1538/2019 in WP(C)/1004/2019	M/S DLIGHTS Versus THE STATE OF ASSAM AND 5 ORS.	MRS R DEKA	
	WITH WP(C)/1004/2019	M/S. PARBATI ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR G K SINGH	GA, ASSAM MR. S S GOSWAMI (R-5)
	WITH I.A.(Civil)/1545/2019 in WP(C)/1004/2019	M/S INTERLINK Versus M/S PARBATI ENTERPRISES	MRS R DEKA	GA, ASSAM
	WITH I.A.(Civil)/1546/2019 in WP(C)/1004/2019	BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 6 ORS.	MRS R DEKA	GA, ASSAM MR. A BHATTACHARJEE
ADMISSION				
9	WP(C)/3689/2017	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR.B K JAIN MR.P SAIKIA MR.N J GOGOI	GA, ASSAM
10	WP(C)/6093/2017	M/S TRADE VIEW Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. P BARMAN MR S BAISHYA MS. J RABHA MS. S BAISHYA	GA, ASSAM SC, FINANCE DEPTT.
11	WP(C)/6101/2017	ANIMA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. S SAIKIA MR. D K BAGCHI	GA, ASSAM MR. N K HALOI(R-5) MR. K M HASSAN R-5
12	WP(C)/6580/2017	RANEL ASSOCIATES and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MRS A VERMA MS.N SHYAMAL	GA, ASSAM MR. R BORPUJARI (SC, FINANCE DEPT.) MR.K GOGOI SC, Higher Education Tech Deptt. R MR. B CHOUDHURY (R-9,10) MR. D NATH(R- 1, 4, 5, 6, 7 & 8) MR. B DEORI (GA, ASSAM, R-1,4,5)
13	WP(C)/93/2018 FIXED	DILIP GOGOI Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J N GOGOI	GA, ASSAM MR. P. P. DUTTA (SIVASAGAR MUNICIPAL BOARD R- 2,3 AND 5)
14	WP(C)/818/2018 FIXED	ABDUR RAHIM CHOUDHURY @ ABDUL RAHIM AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BHATTACHARYA MR. M C DAS	GA, ASSAM MS B CHOUDHURY, R MS. S DAS, R
15	WITH WP(C)/7646/2017	ABDUL RAHIM CHOUDHURY @ ABDUL RAHIM and 4 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.A BHATTACHARYYA MR.J SARMAH	GA, ASSAM MS B CHOUDHURY MS S DAS, R
16	WP(C)/850/2018 B/O	KALPANA BARUAH Versus UNITED BANK OF INDIA AND ANR	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK	MS. N MODI MR. S DUTTA MR. C SHARMA R A HAZARIKA

17	WP(C)/1745/2018	MAJIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	MS. B BARDALAI (SC, REVENUE AND DISASTER MANAGEMENT DEPT.) ASSTT.S.G.I.
18	WP(C)/2760/2018	AMIT KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. R BORPUJARI MR. D CHOUDHURY MR. P DUTTA MS. J DAS MR. T CHAKRABORTY	GA, ASSAM MR. N BORUAH (R4) MR R K DUTTA (R4) SC, REVENUE
19	I.A.(Civil)/3375/2018 in WP(C)/5414/2017	BRAHMAPUTRA PART III,IV AND V FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM and 5 ORS.	MR B KOCH MR. D MEDHI MR. D MEDHI	GA, ASSAM MR. R K ROY
	WITH WP(C)/5414/2017	BRAHMAPUTRA PART III,IV AND V FISHERY COOPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 5 ORS.	MR S KHOUND MR. D DAS	GA, ASSAM MR. A BHATTACHARJEE(R- 5) MR. N G KUNDU(R-5) MR G DEKA(R-5) MR. P K R CHOUDHURY(R- 5)
20	WP(C)/3776/2018	AKHIL GOGOI AND 25 ORS. Versus UNION OF INDIA AND 4 ORS	MR. P K TIWARI MR. A R GOGOI MR. L NORBU	MR. M Z AHMED (R2, R3) GA, ASSAM MR. A M DUTTA (R2, R3) ASSTT.S.G.I. SC, POWER GRID
21	WP(C)/6324/2018 FIXED	PRABHAT KALITA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M BISWAS MS. B PHOM MR. D TIWARI	GA, ASSAM MR. A K SAHEWALLA (R2)
22	WP(C)/6409/2018 CAVT. NO.0750/2018	ESAHAQUE ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA	SC, CO OP GA, ASSAM MR. D. A KAYUM (R-7) MR. N UDDIN (R-6) MR N. ISLAM (R-7) MS F N AHMED (R-6)
23	WP(C)/2079/2019 FIXED	MANIPUR TEA COMPANY PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	MR. S C KEYAL (ASSTT.S.G.I.) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
24	WP(C)/2364/2019 FIXED	NURUL AMIN Versus THE UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MR. U P CHALIHA	MR. S C KEYAL (ASSTT. S.G.I., R-1) MR. U K NAIR (SR. SPECIAL COUNSEL, F.T., R-2,3,4) MR. A CHETRY MS. N UPADHYAY(SC, ECI, R-5) MS U DAS (SC, NRC)
25	WP(C)/2549/2019 FIXED	GHANSHYAM DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MR P K KALITA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. J HANDIQUE (SC, REVENUE DEPT.) MS. M BHATTACHARJEE (GA, ASSAM)
ARBITRATION PETITION MATTERS (AT 2 PM)				
26	Arb.P./1/2018	M/S. T.N.T. ENTERPRISES Versus UNION OF INDIA	MS. M BORAH MS. S GHOSH MS. KAWIZENGDALIU MS. A THEYO	ASSISTANT SG
27	Arb.P./17/2018 FIXED	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
28	WITH Arb.P./18/2018	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.

29	WITH Arb.P./19/2018	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	ASSTT.S.G.I.
30	Arb.P./20/2018 FIXED	M/S. PARBATI TEA PVT. LTD. Versus M/S. RHINO ASSAM TEA PROCESSING ENTERPRISE	MR. S DEKA MS J BORAH MR D TUMUNG	MR. U K NAIR MR P S DEKA MR. A CHETRY MR. D DAS
31	Arb.P./29/2018 FIXED	M/S. RATNAGIRI IMPEX PVT. LTD. Versus NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPN. LTD. (NERAMAC LTD.)	MR. P DAS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN
32	Arb.P./32/2018	HALIRAM KALITA Versus M/S. SHIVAM CONSTRUCTION	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR T K DAS MR. S K SINGHA
33	Arb.P./33/2018	PCM CEMENT CONCRETE PVT. LTD. Versus UNION OF INDIA AND 2 ORS.	MR. S J SARMAH MR. S N ADHYAPAK	MR G GOSWAMI SC, NF RLY
34	Arb.P./10/2019 FIXED	M/S. HARVEL AGUA INDIA PVT. LTD. Versus M/S. NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD.	MR. S DEKA MS. J BORO MR D TUMUNG	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN
ORDERS				
35	Cont.Cas(C)/157/2018	MONJULA MAHANTA AND 4 ORS. Versus RAJESH PRASAD AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. J TAMULI	MS M HAZARIKA(R2) MS M HAZARIKA(R2) MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. S KHOUND (R3) MS. S KHOUND (R3) MS. N BORDOLOI (R1)
36	Cont.Cas(C)/274/2018	NURJAMAL SK. Versus B.K.B. GOHAIN AND ANR.	MR. A F N U MOLLAH MD H R AHMED	Mukesh Sharma (R1) MR K K S ROY (R1)
37	Cont.Cas(C)/306/2018	JIBAMONI KAKOTY AND ANR. Versus L. SWEETY CHANGSAN AND 5 ORS.	MR. S BORTHAKUR MR. J ROY MR. C CHAKRAVARTY MRS. S KALITA	MS I JAMIR (R4) MR. T C CHUTIA (R4) MS. N DAS (R4) MR D K ROY (R4) MS. I KAKATI (R4)
38	WP(C)/8247/2018 WITH OFFICE NOTE	M/S. SUSHIL TIMBER Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF MR. S S GUPTA	MR S DUTTA SC, FOREST
39	WITH WP(C)/2918/2018	P. APEI KONYAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM MR. S DUTTA MR. S K MEDHI (SC, FOREST)
40	WITH WP(C)/3379/2018	M/S WOODS WORTH Versus STATE OF ASSAM AND 4 ORS.	MR. D SARAF	MR. S DUTTA SC, FOREST
41	WITH WP(C)/3395/2018	M/S SHRUTI TIMBER Versus STATE OF ASSAM AND 4 ORS.	MR. D SARAF	MR. S K MEDHI MR. S DUTTA SC, FOREST
42	WITH WP(C)/4422/2018	PORLA PLY PRODUCTS Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	SC, FOREST
43	WITH WP(C)/4427/2018	S.K.PINE FOREST PRODUCTS Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	SC, FOREST

44	WITH WP(C)/4673/2018	M/S. TAMLA LAMP CO-OPERATIVE SAW MILL Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	MR. S K MEDHI SC, FOREST
45	WITH WP(C)/4674/2018	M/S. PARSHURAM SAW MILL Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	SC, FOREST
46	WP(C)/8625/2018	THE GENERAL MANAGER, UNION BANK OF INDIA AND ANR. Versus THE MANAGING DIRECTOR	MR. K K BHATRA MR A KALITA MR. R K BHATRA MS RIMPI DUTTA MR. D BHUYAN MR. A LAHKAR	
47	I.A.(Civil)/840/2019 WP(C) 3749/2018(D/O), WP(C) 1458/2018(D/O), FIXED in WP(C)/3749/2018	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM SC, GMC ASSTT.S.G.I. SC, G M D A SC, GDD
48	I.A.(Civil)/1197/2019 in WP(C)/6700/2018	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MS. N DAS MR. K MIRA	C.G.C. MR. C K S BARUAH
	WITH WP(C)/6700/2018	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR M J QUADIR MR. K MIRA	MR. C K S BARUAH (CGC, R1) ASSTT.S.G.I. SC, I O C
49	WITH WP(C)/4388/2018	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR M J QUADIR	ASSTT.S.G.I. SC, I O C
50	I.A.(Civil)/1580/2019 in WP(C)/4853/2018	COLLEGE OF AERONAUTICAL ENGINEERING AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S. DUTTA	ASSTT.S.G.I.
	WITH WP(C)/4853/2018	COLLEGE OF AERONAUTICAL ENGINEERING AND ANR. Versus THE UNION OF INDIA AND ANR.	MR S S DEY MR. S DUTTA	MR. S C KEYAL ASSTT.S.G.I.
51	WP(C)/2631/2019 FIXED	MAMONI KAKOTY Versus THE AXIS BANK LTD AND 3 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	Mukesh Sharma (R1-R3)

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2788/2019 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ISLAM MR. A K DUTTA	SC, SEC. EDU.
2	WP(C)/2824/2019 FIXED	PARAG DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. P K BORAH	SC, ELEM. EDU
3	WP(C)/2845/2019 FIXED	RUPAM KUMAR BRAHMA Versus THE STATE OF ASSAM AND 3 ORS.	MR J C GAUR MR. U C DAS	SC, HIGHER EDU
ADMISSION				
4	WP(C)/3792/2013 (PERSONAL APPEARANCE), FIXED	RANJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.S SARMA MR.G GOSWAMI MSB DEVI	MR. S HUSSAIN MR. A A MONDAL MS S DAS SC, EDU
5	WP(C)/624/2014 FIXED	FAGUNA BARMHALIA Versus GAUHATI UNIVERSITY and 3 ORS	MR. M Z AHMED MS. B DUTTA MR.B C PATHAK MR. P K KALITA MR.B PATHAK MR. A M DUTTA MS.P BORA MS.J PHUKAN MR. S K SHARMA	MR.L P SHARMA SC, G U
6	WP(C)/4690/2014 FIXED	PANKAJ SHYAM Versus THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MS.A SAIKIA MR.F A HASSAN	MR.S K DAS MR. A CHAMUAH MRR KARIM SC, HIGHER EDUCATION SC, U G C
7	WP(C)/2093/2015 FIXED	JIBON KHANIKOR Versus THE STATE OF ASSAM and 5 ORS,	MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.G Z AHMED MS.M BURAGOHAIN	MR.P J SAIKIA (R-6) MR.A K GUPTA(R-6) SC, SECONDARY EDUCATIONR1-3
8	WP(C)/3693/2017	SHAHJAHAN ALI MOLLAH and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A F N U MOLLAH	SC, ELEMENTARY EDUCATIONR. 1,3 and 4. SC, FINANCE(R. 2.)

9	WP(C)/5033/2017	DIPANKAR BHARALI and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.B CHOUDHURY MRS K SARKAR MS.P BORA MS.S DAS	SC, ELEMENTARY EDUCATION GA, ASSAM
10	WP(C)/5623/2017	NARAYANI MINERALS Versus THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MS. S KHOUND MR.A HASSAN MS.B BORA MS KEWI MR. D KHAN	SC, INDUSTRIES & COMMERCE SC, TAXES
11	WP(C)/6815/2017	MAINUDDIN AHMED Versus THE STATE OF ASSAM and 4 ORS.	MD.A MATLIB MR.R DHAR	SC, SECONDARY EDUCATION MR H GUPTA
12	WP(C)/8192/2017	BIRENDRA BORO Versus THE STATE OF ASSAM AND 5 ORS	MS U DAS MR.R MAZUMDAR MR S P RAI MR U SARMA MR.H BEZBARUAH MR.D DEKA	MR. N HOQUE SC, SECONDARY EDUCATION MD. ARIF
13	I.A.(Civil)/1781/2018 in WP(C)/2228/2018	M/S. LAFARGE UMIAM MINING PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE SC, OIL
	WITH WP(C)/2228/2018	M/S. LAFARGE UMIAM MINING PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS. P S CHAKRABORTY(R3) SC, FINANCE
14	WP(C)/1826/2018	DEWAN ABDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D K SARMAH MS. A TALUKDAR	MS I JAMIR MR. S BANIK MR H GUPTA MS. N DAS MS. I KAKATI SC, EDU
	WITH I.A.(Civil)/2756/2018 in WP(C)/1826/2018	SRI DHARMA PRASAD ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR D K ROY	MR. D K SARMAH MS. A TALUKDAR
15	WP(C)/2216/2018	SMTI. MANATI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. B J MUKHERJEE MR. S BISWAS MR. A BORO	GA, ASSAM MR. A DEKA (R-1) MS. R B BORA (R-2,3) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. B BHUYAN (SC, BTC, R-4,5)
16	WP(C)/2738/2018	HIFJUR RASUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. U N CHATTRY MR. O LASKAR	SC, ASSAM UNIVERSITY SC, HEALTH
17	WP(C)/2960/2018	SMT. SANGHITA PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MS. A TALUKDAR MR. D K SHARMAH	SC, SEC. EDU. MR. U K GOSWAMI (R6) MR. L R MAZUMDER (R5)
	WITH WP(C)/4546/2018	HERAMBA KUMAR SAIKIA AND 141 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR K K MAHANTA DR. K U AHMED MR. W RAHMAN	GA, ASSAM SC, FINANCE SC, EDU
	WITH WP(C)/5943/2018	PRANAB KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR L RABHA MR. B SARMAH MR. S BARMAN	SC, ELEM. EDU GA, ASSAM MR. K GOGOI, (SC, HIGHER EDU.)
20	WP(C)/3450/2018	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH	SC, HIGHER EDU MR C BARUAH SC, AG
21	WP(C)/3723/2018 B/O	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC

22	WP(C)/4709/2018 FIXED	APURBA ACHARJEE (MINOR) Versus THE STATE OF ASSAM AND 6 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	SC, SEC. EDU. MR. M CHOUDHURY (R6 & 7) MR. U J SAIKIA (R-3,4,5) MR. M MAHANTA (R6 & 7) MR. P K MUNIR (R6 & 7) MR. V A CHOWDHURY (R6 & 7)
23	WP(C)/5790/2018 B/O	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
24	WP(C)/6235/2018	DEEPALI PHUKAN Versus DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P BARMAN MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY
25	WP(C)/8285/2018	DIMBESWARI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	SC, SEC. EDU. GA, ASSAM SC, AG
<u>BAIL HEARING</u>				
26	AB/3830/2018 FIXED	JEET AMRIT BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS. N RAI	PP, ASSAM
<u>ORDERS</u>				
27	WP(C)/3334/2014 FIXED	BAKUL BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY	SC, HIGHER EDU R SARMAH (R3,R4) MR J BORAH (R3,R4) SC, EDU
28	Cont.Cas(C)/466/2016	BIBEKANANDA TALUKDAR Versus R.C. JAIN, IAS and 2 ORS	MR.S K SINGH MR.M K NEOG MR.B KUMAR	MR.D SAIKIA(R - 1&2) MR.A DEKAR- 1and2
29	WP(C)/4857/2016	PHULESWARI DEKA Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.P K DAS(R - 5) MR.G UZIR(R - 5) MR.S M BARUAH(R - 5) MR.M SAIKIA(R - 5) MR.H N SARMA(R- 3&4) MR.A BORAR - 5 SC, HIGHER EDUCATION
30	WP(C)/5935/2017	MAFIJAN BIBI Versus THE STATE OF ASSAM and 7 ORS.	MR.M MAHANTA MS.P SAHARIA	SC, ELEMENTARY EDUCATION MR.A JAHID(R-8)
31	WP(C)/7436/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MS.S ROY MR.U BHATTACHARJEE MR.D C C PHUKAN	MR S DAS SC, HIGHER EDUCATION
32	Review.Pet./104/2018 WP(C) 978/2017(D/O)	THE BODOLAND TERRITORIAL AREAS DISTRICT AND 2 ORS Versus PRASANTA NARZARY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. A KHOUND	MRS. P B HAZARIKA (1)G.A. ASSAM, (2) SC- ELE.EDU, (3) SC-FINANCE.
33	Review.Pet./146/2018 WP(C) 4409/2015(D/O)	GUNDAMARA SWMDWN HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, SEC. EDU. SC. SEBA SC, BTC
34	WP(C)/3620/2018 B/O	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU
WITH				
35	WP(C)/951/2018	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
36	I.A.(Civil)/4391/2018 WP(C) 6475/2011(D/O) in WP(C)/6475/2011	NIKHILESWAR TALUKDAR Versus THE STATE OF ASSAM AND 9 ORS	MR S S SHARMA	SC, ELEM. EDU MR. A GONI (R9) MR S HOQUE (R9) SC, BTC

	WITH I.A.(Civil)/4392/2018	NIKHILESWAR TALUKDAR Versus THE STATE OF ASSAM AND 9 ORS	MR S S SHARMA	SC, ELEM. EDU SC, BTC
37	Cont.Cas(C)/118/2019 FIXED	FARIDA BEGUM BARBHUIYA @ FARIDA BARBHUIYA Versus PRITAM SAIKIA, IAS AND 2 ORS.	MR. A K DUTTA MR B PURKHYASTHA	MR. D MOZUMDER MR. S BISWAS
38	Cont.Cas(C)/178/2019 FIXED	MONALICHA BORA Versus ALOK KUMAR AND ANR.	MR. S U AHMED MR A HAWARI	
39	Cont.Cas(C)/179/2019 FIXED	JIAUR RAHMAN BARLASKAR Versus PREETOM SAIKIA	MR F A LASKAR MR. D H MOZUMDER	
40	Cont.Cas(C)/181/2019 FIXED	DEVANANDA NAOHALIA @ DEBENDU NAOHALIA AND 2 ORS. Versus PREETOM SAIKIA	MR. M U MAHMUD MR S ISLAM MS. R AHMED	
41	Cont.Cas(C)/195/2019 FIXED	USHA RANI DUTTA KONWAR Versus PREETOM SAIKIA AND 2 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	SC, ELEM. EDU MS R ROY CHOUDHURY (R1 TO R3) MS. N PHUKAN (R2)
42	Cont.Cas(C)/196/2019 FIXED	CHAMPABATI DEVI Versus SANJIB KUMAR BHUYAN AND 2 ORS.	MR. R ALI MR A S SK	SC, ELEM. EDU MS R ROY CHOUDHURY
43	WP(C)/224/2019	RUPAM PATOWARY AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. SC, U G C
44	I.A.(Civil)/1071/2019 WP(C) 3543/2012(D/O) in WP(C)/3543/2012	ABANI BARUAH and 44 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. S BORA	SC, ELEM. EDU MR. N SARMA
45	I.A.(Civil)/1150/2019 in WP(C)/7664/2017	SEEMA BAKSHI AND 2 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR. S K GOSWAMI MR. P K SARMA	SC, SEC. EDU.
	WITH WP(C)/7664/2017	SEEMA BAKSHI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K GOSWAMI MR.P K SHARMA	SC, ELEM. EDU.
46	I.A.(Civil)/1344/2019 in WP(C)/5750/2017	REZAUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR H SARMA MR. A D CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH WP(C)/5750/2017	REZAUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR.H SARMA MS.P BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8198/2018 WITH LCR, FIXED	ABDUL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/8680/2018	SURJI BHANU @ SURYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/2249/2019 FIXED	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2257/2019 FIXED	MATIJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC (R5) SC, F.T (R3TO5) SC, ELECTION COMMISSION. (R2)
5	WP(C)/2264/2019 WITH LCR, FIXED	JITEN PAUL Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/1531/2019 in WP(C)/2264/2019	JITEN PAUL Versus THE UNION OF INDIA AND 5 ORS.	MD R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/2280/2019 FIXED	AJIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/2290/2019 FIXED	BIJU RAY Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/2294/2019 FIXED	ABDUL RAHMAN @ RAHMAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. B K SARMA MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2843/2019	ANITA DAS @ ANITA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS D CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/2844/2019	ROFIKUL HOQUE Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/2851/2019	ARJAN @ ARJAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2852/2019	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2853/2019	ATAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2854/2019	BABLU RAY @ PABITRA RAY Versus UNION OF INDIA AND 5 ORS.	MR. S N TAMULI MS. A BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2859/2019	ABU SHAMA @ SAMA 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A M MAZUMDAR MD R ISLAM MR D N SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/2862/2019	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. K LAHKAR MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/2863/2019	NIRANJAN PAUL Versus THE UNION OF INDIA AND 7 ORS.	MR. R Deka MS P MISHRA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/2864/2019	SAFIQUL ISLAM @ SAFIQUL ISLAM AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A M MAZUMDAR MD R ISLAM MR D N SARMA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/2867/2019	NOORJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/2868/2019	RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/2871/2019	BHARATI RABIDAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

22	WP(C)/2872/2019	NABI HUSSAIN AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	M M ZAMAN MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/2873/2019	KABITA HAJONG Versus THE UNION OF INDIA AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/2878/2019	ABDUL MOZID Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/2879/2019	SUTUB ALI @ SOBUT ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2881/2019	SUKUMUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/2882/2019	HAFIZA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/2883/2019	SALEHA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR. B HALDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/2885/2019	RASHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/2886/2019	AMSORUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
31	I.A.(Civil)/3233/2018 WP(C) 4513/2000(D/O) in WP(C)/4513/2000	RATAN DEV NATH AND 5 ORS Versus UNION OF INDIA and 5 ORS.	MR. A R SHOME MR. P MAZUMDER MR. S CHOUHAN	ASSTT.S.G.I. SC, F.T
32	I.A.(Civil)/3291/2018 in WA/261/2018	THE STATE OF ASSAM AND ANR Versus SMT JYOTISMITA DEVI AND 16 ORS	MR. D SAIKIA MR. A DEKA MR. N SARMA	MR B D DAS (R4, R6, R9) MR H K SARMA (R4, R6, R9) MRS R DEKA (R4, R6, R9)
	WITH WA/261/2018	THE STATE OF ASSAM AND ANR Versus SMT JYOTISMITA DEVI AND 16 ORS	MR. D SAIKIA MR. A DEKA MR. N SARMA	MR B D DAS (R2, R4, R6, R9, R14-R17) MR H K SARMA (R2, R4, R6, R9, R14-R17) MRS R DEKA (R2, R4, R6, R9, R14-R17)
33	I.A.(Civil)/1511/2019 in WA/5291/2019	M/S. JAYSHREE ENTRADE PRIVATE LIMITED Versus UNION OF INDIA AND 7 ORS.	PETITIONER IN PERSON	SC, NF RLY
	WITH WA/5291/2019 (Filing Number)	M/S. JAYSHREE ENTRADE PRIVATE LIMITED Versus UNION OF INDIA AND 7 ORS	MR. P K BHATTACHARJEE	
34	I.A.(Civil)/1547/2019 in Review.Pet./3750/2018	ABDUL LATIF Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/135/2016 CAVT. NO. 1239/16	PRAYAG INFOTECH HI RISE LTD. and ANR. Versus ASOMI INDUSTRIES PRIVATE LIMITED	DR.B AHMED MR K UDDIN MR.M HOSSAIN MR.A K AZAD	MR. S P ROY MR.R P N SINGH(FOR CAVEATOR)
2	Tr.P.(C)./51/2017	NURNAHAR BEGUM @ RUNU BARUA Versus HRISHIKESH BARUAH	MS.P BORAH MR.S BORTHAKUR	MR A A DEWAN MS. P PHUKAN MR. S MISABIR
3	CRP(I/O)/194/2017	M/S. SREI EQUIPMENTS FINNCE LTD. Versus ARUP KUMAR NATH and ANR.	MR.M SARMA MS.I GOHAIN MS.R DEKA	MR. S ALI MR. S ALIM MR.A T SIKDER(R-1)
4	CRP(I/O)/218/2017	M/S. CG ELECTROTECHINDIA PVT. LTD. Versus M/S. BAJAJ STORES and ANR.	MR.O P BHATI MR.P SARMA MR.P K BAJAJ	MR. A R SHOME MR B PUSHILAL
5	CRP(I/O)/301/2017	ON DEATH OF MAGNIRAM CHIRONIA HIS LEGAL HEIRS NAYAN CHIRONIA and 4 ORS. Versus HULASH CHAND CHIRONIA	MS.N THAPA MR.B SINHA	MR. D SARAF
6	Tr.P.(C)./18/2018	SANGEETA DAS @ SANGITA DAS @ POPI DAS Versus PRADIP DAS @ PRADIP KUMAR DAS	MR. J P DAS	MR. P KATAKI MR D CHAKRABORTY MRS R BEGUM
7	Tr.P.(C)./45/2018	NITA BHATTACHARYA Versus GUPTAMANI SARMAH @ KAVID KASHYAP	MR. M HOQUE MR N AHMED MR. M ALAMGEER	MR G P BHOWMIK MR D KALITA
8	Tr.P.(C)./51/2018	SMTI. PRIYA ROY CHOUDHURY Versus SHRI ASHIM SUTRADHAR	MS. P DUTTA MR. R J DAS	MR. S P CHOUDHURY MR. A S DHILLON
9	CRP(I/O)/53/2018	M/S. LAXMI SAGAR KISAN SEVA KENDRA Versus STATE BANK OF INDIA	MR. S DUTTA MR. S DUTTA MS. C SHARMA	MR H BURAGOHAİN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
10	WITH CRP(I/O)/51/2018	M/S. LAXMI SAGAR KISAN SEVA KENDRA Versus STATE BANK OF INDIA	MR. S DUTTA MR. S DUTTA MR. C SHARMA	MR H BURAGOHAİN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE

11	WITH CRP(I/O)/52/2018	M/S. LAXMI SAGAR KISAN SEVA KENDRA Versus STATE BANK OF INDIA	MR. S DUTTA	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
12	CRP(I/O)/355/2018	DIBRUGARH MUNICIPAL BOARD Versus MONA BHATTACHARJEE AND 2 ORS.	MR. M C DAS MR. M BORAH MS. A DEVI MS. M DEVI	MR G N SAHEWALLA (R1) GA, ASSAM MD ASLAM (R1) MR. P DEKA (R1) MS. S KATAKEY (R1) MS. B SARMAH (R1)
13	CRP(I/O)/400/2018	DILIP KUMAR SINGHA Versus GULAPLAL SAHU	MR H I CHOUDHURY G UDDIN MR N Y KONYAK	MR M J QUADIR MR. K MIRA
14	FAO/1/2019	PRITISH RANJAN DAS AND ANR Versus SRI JASODA RANJAN DAS AND 11 ORS	MR J H SAIKIA MR. D MAZUMDAR	S ALI (R1-R11) MR. N BHARALI (R1-R11)
	WITH I.A.(Civil)/37/2019 in FAO/1/2019	PRITISH RANJAN DAS AND ANR Versus SRI JASODA RANJAN DAS AND 11 ORS	MR J H SAIKIA MRS. D MAZUMDAR	
15	FAO/17/2019	MOIZUL ISLAM BARBHUIYA Versus HAFIJUL ALOM CHOUDHURY AND ANR	MR. A H M R CHOUDHURY	
	WITH I.A.(Civil)/1318/2019 in FAO/17/2019	MOIZUL ISLAM BARBHUIYA Versus HAFIJUL ALOM CHOUDHURY AND ANR	MR. A H M R CHOUDHURY	
16	FAO/21/2019 FIXED	THE BLOCK DEVELOPMENT OFFICER Versus RAJENDRA STORE AND 3 ORS	MR. B C DAS MR. D N BHATTACHARYYA	GA, ASSAM MR. R K JAIN (R1) TULIKA BORAH (R1)
	WITH I.A.(Civil)/4259/2018 in FAO/21/2019	THE BLOCK DEVELOPMENT OFFICER Versus RAJENDRA STORE AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. R K JAIN (R1) TULIKA BORAH (R1)
	WITH I.A.(Civil)/1265/2019 in FAO/21/2019	THE BLOCK DEVELOPMENT OFFICER Versus RAJENDRA STORE AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	
17	FAO/22/2019 FIXED	SMTI. BOGI CHAOTAL AND 2 ORS. Versus SRI RANJAN SEN AND ANR	MR R CHAKRAVORTY MR. M CHALIHA	
	WITH I.A.(Civil)/1518/2019 in FAO/22/2019	SMTI. BOGI CHAOTAL AND 2 ORS. Versus SRI RANJAN SEN AND ANR	MR R CHAKRAVORTY MR. M CHALIHA	
ORDERS				
18	MFA/56/2010 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus MD. MOZAMIL ALI and ANR,	MR.S K GOSWAMI MR.P K SHARMA MR.R KATHKATIA	
19	MFA/69/2013 CAVT. NO. 498/2013 WITH LCR & Cont.Case(C) 95/14(D/O)	BHARAT SANCHAR NIGAM LTD and 2 ORS. Versus THE COMMISSIONER FOR WORKMEN'S COMPENSATION and 4 ORS.	MRM R DAS MS.D BORA	MR. M A SHEIKH MR.K U AHMED FOR CAVEATOR
20	WITH MFA/92/2013	JAHAN UDDIN and ANR. Versus UNION OF INDIA and 6 ORS.	MR. M A SHEIKH MR.M HOSSAIN MR.K U AHMED	MRM R DAS ASSTT.S.G.I.
21	MC/1360/2015 in LA.APP. SL.NO.217307	THE GENERAL MANAGER CON Versus SIBCHARAN DEKA and 4 ORS,	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY	

22	MFA/38/2016 CAVT. NO. 1788/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus JEHURAL ISLAM and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE MR.M S ALAM(R-1) FOR CAVEATOR MR. S ALAM(R-1)
23	I.A.(Civil)/3368/2017 in LA.App./274242/2016	AIRPORT AUTHORITY OF INDIA Versus PRAMILA DAS and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1) MR. G AGARWAL MS. R K SAINI (R1)
	WITH LA.App./274242/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	
24	I.A.(Civil)/3373/2017 in LA.App./274222/2016	AIRPORT AUTHORITY OF INDIA Versus RAMA KANTA BARUAH and 7 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY, (R 1 TO 6) MR. G AGARWAL MS. R K SAINI, (R 1 TO 6)
	WITH LA.App./274222/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. P K BORAH MR.S BORTHAKUR	
25	I.A.(Civil)/3376/2017 in LA.App./274160/2016	AIRPORT AUTHORITY OF INDIA, Versus SRI SATYA RAM BARUA and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274160/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR.S K ROY MR.T BHARALI MR.S BARTHAKUR	
26	I.A.(Civil)/3378/2017 in LA.App./274062/2016	AIRPORT AUTHORITY OF INDIA Versus SRI JADAB DAS and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274062/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
27	I.A.(Civil)/3382/2017 in LA.App./274096/2016	AIRPORT AUTHORITY OF INDIA Versus MD. AZAD ALI and 8 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274096/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD AZAD ALI and 8 ORS	MR. P K BORAH MR.S BARTHAKUR	
28	I.A.(Civil)/3384/2017 in LA.App./274246/2016	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUA	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274246/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	
29	I.A.(Civil)/3387/2017 in LA.App./274060/2016	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 3 ORS,	MR.H NATH MR.P BORA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274060/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR. P K BORAH MR.S BORTHAKUR	
30	I.A.(Civil)/3389/2017 in LA.App./274117/2016	AIRPORT AUTHORITY OF INDIA, Versus MD. KASED ALI and 8 ORS,	MR. H NATH MR. P BORAH MR. S BORTHAKUR	MRS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274117/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR.R K BORAH MR.S BARTHAKUR	MR. GA, ASSAM MR. GA, ASSAM

31	I.A.(Civil)/3392/2017 in LA.App./274253/2016 WITH LA.App./274253/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALAL DAS and 2 ORS, AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. S BORTHAKUR MR. P K BORAH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL MR. GA, ASSAM MR. GA, ASSAM
32	I.A.(Civil)/3394/2017 in LA.App./274208/2016 WITH LA.App./274208/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI and 2 ORS, AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR MR. P K BORAH MR.S BARTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL MS. M D CHOWDHURY MR. G AGARWAL
33	I.A.(Civil)/3395/2017 in LA.App./274041/2016 WITH LA.App./274041/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus SRI SATYARAM DAS and 2 ORS AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. H NATH MR. P BORA MR. S BORTHAKUR MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR.S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL MS. M D CHOWDHURY MR. G AGARWAL
34	I.A.(Civil)/3396/2017 in LA.App./274049/2016 WITH LA.App./274049/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN DAS and 2 ORS, AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR. S BORTHAKUR MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL MR. G AGARWAL
35	I.A.(Civil)/4353/2017 in LA.App./37/2017 WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS, AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM GA, ASSAM
36	I.A.(Civil)/4356/2017 in LA.App./38/2017 WITH LA.App./38/2017 WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MR. S BORTHAKUR MR. S BORTHAKUR MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM GA, ASSAM MR. M D CHOUDHURY
37	MFA/177/2018	EMPLOYEES STATE INSURANCE CORPORATION and 4 ORS Versus M/S BADRI TEA COMPANY PVT LTD.	MR. K K NANDI MS. P BURAGOHAIN MR. A J GHOSH MISS. P KALITA	
38	I.A.(Civil)/2058/2018 in MFA/75/2018 WITH MFA/75/2018 WITH I.A.(Civil)/2059/2018 in MFA/75/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASMINA BIBI M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASMINA BIBI and ANR M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASMINA BIBI AND ANR	MR. P HAZARIKA MR A BARMAN MR D SAIKIA MS. P DAS MR.B C DAS MR.P K TALUKDAR MR. P HAZARIKA MR A BARMAN MR D SAIKIA MR. P HAZARIKA MR A BARMAN MR D SAIKIA	MR. A R AGARWALA (R1) MR.G SAIKIA MR.D SAUD MR.L PATHAK

39	I.A.(Civil)/2431/2018 in Test.App./2/2018	SRI GAJENDRA DEKA AND ANR Versus SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	
	WITH Test.App./2/2018	SRI GAJENDRA DEKA AND ANR Versus SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	MR. S BORA MS J RAJKUMARI
	WITH I.A.(Civil)/2432/2018 in Test.App./2/2018	SRI GAJENDRA DEKA AND ANR Versus SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	
40	I.A.(Civil)/3165/2018 in FAO/48/2018	SMTI RUPA DUTTA Versus M/S ORIENT BODY CONSTRUCTION AND ANR	MR. B D GOSWAMI MS H DEKA	MR. S Ali (R2) MR K DAS (R2)
	WITH FAO/48/2018	SMTI RUPA DUTTA Versus M/S ORIENT BODY CONSTRUCTION AND ANR	MR. B D GOSWAMI MS H DEKA	MR. S Ali (R2) MR K DAS (R2)
41	FAO/8/2019	SMTI PURNIMA GHOSH Versus SHRI SWAPAN KUMAR GHOSH	MS D BORGHAIN MS. J PURKAYASTHA	
42	I.A.(Civil)/310/2019 in FAO/64/2018	SMTI. AIKAN SAIKIA Versus SMTI. AJANTA DAS AND 3 ORS	MR D K MISHRA MR. R C SAIKIA MS. K SAIKIA	MS. R GOHAIN
	WITH FAO/64/2018	SMT AIKAN SAIKIA Versus SMT AJANTA DAS AND 3 ORS	MR B D DAS MR. R C SAIKIA MR. B DEKA MS. K SAIKIA MS. R GOHAIN	
43	I.A.(Civil)/1358/2019 MFA 140/07(D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR Versus UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./218/2015 WITH LCR 2 FILES	NONGUN GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.P K SARMA MS.B BHUYAN MR.M K SHARMA MRS.A KHANAM	PP, ASSAM
2	Crl.Pet./294/2018 WITH LCR 1 FILE	ASHRAFUN NOOR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S BANIK MR H R CHOUDHURY	MR. K A MAZUMDER (R2) MR. A U CHOUDHURY (R2) MS N K BARBHUIYA (R2) MR. A MALIK (R2) PP, ASSAM
3	Crl.A./128/2019	SRI DEEPAK PRASAD Versus SRI JITEN BARMAN AND ANR	MR. S K BHATTACHARYYA MS N BARMAN MR. N KUMAR MR N MEDHI	
4	I.A.(Crl.)/232/2019 WITH LCR 2 FILES, FIXED in Crl.A./185/2018 WITH Crl.A./185/2018	ANANTA TALUKDAR Versus SURANA FINANCE AND ANR SURANA FINANCE Versus ANANTA TALUKDAR AND ANR	MR. K BHATTACHARJEE MR. D K KOTHARI MR. B DEKA MR. M P CHOUDHURY MR. P JAIN MR. B P CHANGMAI	MR. D K KOTHARI MR. B DEKA PP, ASSAM MR. K BHATTACHARJEE
ORDERS				
5	Crl.A./13/2014 WITH LCR 5 FILES	AMARENDRA OWARY Versus STATE OF ASSAM	MR.P D NAIR MR G ALAM MR.H ROHMAN MS.S GOGOI	PP, ASSAM
6	Crl.M.C./56/2014 WITH LCR 6 FILES in Crl.A./28/2014 WITH Crl.A./28/2014	TANKESWAR BARUAH, Versus THE STATE OF ASSAM, TANKESWAR BARUAH Versus STATE OF ASSAM	MR.U J SAIKIA MR.B CHETIA MR.U J SAIKIA MR.B CHETIA	PP, ASSAM PP, ASSAM

7	Crl.M.C./151/2014 WITH LCR 4 FILES in Crl.A./65/2014	MANIK BARMAN @ MANIK CH. ROY, Versus STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY MR.M ALI	PP, ASSAM
	WITH Crl.A./65/2014	MANIK BARMAN @ MANIK CH. ROY Versus STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY MR.M ALI	PP, ASSAM
8	Crl.M.C./329/2014 WITH LCR 4 FILES in Crl.A./127/2014 WITH Crl.A./127/2014	MD. JASHIM UDDIN Versus THE STATE OF ASSAM and ANR, JASHIM UDDIN Versus STATE OF ASSAM and ANR,	MR.M H RAJBARBHUIYAN MS.R CHETRI MR.M H RAJBARBHUIYAN MS.R CHETRI	PP, ASSAM PP, ASSAM
9	Crl.M.C./438/2014 WITH LCR 4 FILES in Crl.A./165/2014 WITH Crl.A./165/2014	GYANENDRA NATH, Versus THE STATE OF ASSAM, GYANENDRA NATH Versus STATE OF ASSAM	MS.A DEVI MS.A DEVI	PP, ASSAM PP, ASSAM
10	Crl.Pet./221/2016	PRABIN KUMAR MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.B DAS	PP, ASSAM
11	Crl.Pet./254/2016	BHUMIDHAR NATH Versus THE STATE OF ASSAM AND ANR	MR.P THAKURIA MR.G KAKATI	PP, ASSAM
12	Crl.Pet./331/2016 WITH OFFICE NOTE & LCR 1 FILE	MD. CHAN MIYA MANDAL Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MRM RAHMAN MS.J BORAH MR. S BISWAS MR.H A TALUKDAR MR.D BANIA	PP, ASSAM
13	Crl.Pet./401/2016	SAMAN ALI Versus THE STATE OF ASSAM and 3 ORS.	MR.R GOSWAMI MS.S BISWAS	PP, ASSAM
14	Crl.Pet./447/2016	KISHORE KR. BARUAH Versus THE STATE OF ASSAM	MR.R P HAZARIKA	PP, ASSAM
15	Crl.Pet./866/2016	SMT. BOBY BHUYAN and 2 ORS Versus SMTI MONIKA SAIKIA HAZARIKA	MR.R P HAZARIKA MR.A RAJKHOWA	
16	Crl.A./251/2017 WITH LCR 1 FILE	SMTI MONIKA KUTUM Versus THE STATE OF ASSAM and 12 ORS	MR.P K BARUAH MR.S BORTHAKUR	MR.D K MEDHI(R- 2-8 & 11-13) PP, ASSAM
17	Crl.A./441/2017 WITH LCR 4 FILES	MISBHA UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR. M K HUSSAIN MS. S Y AHMED MS. K SHARMA	PP, ASSAM
18	Crl.A./260/2018 WITH LCR1 FILE	SRI PABITRA JIBAN BARUAH Versus M/S. SIZZLER RETAIL AND LEISURE'S PVT. LTD., AND 2 ORS	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	
	WITH			
19	Crl.A./190/2017	SRI PABITRA JIBAN BARUAH Versus SRI RAJIB THAKUR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR	MR.M GARODIA

20	WITH Crl.A./191/2017	SRI PABITRA JIBAN BARUAH Versus SRI RAJIV THAKUR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MR.S BORTHAKUR MS.S KAKATI	MR.M GARODIA
21	Crl.A./291/2018 WITH LCR 6 FILES	SRI SUBAL MODI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G P BHOWMIK MR D KALITA MS P CHETIA	PP, ASSAM
	WITH I.A.(Crl.)/711/2018 in Crl.A./291/2018	SRI SUBAL MODI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G P BHOWMIK MR D KALITA MS P CHETIA	PP, ASSAM
22	Crl.L.P./6/2019 in Crl.A./10468/2018	RAMESH KUMAR MALPANI Versus HIRALAL UPADHYAY AND ANR	MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR H MAURYA (R1) MS. L SRIVASTAVA (R1) MR. S AGARWAL (R1) PP, ASSAM
	WITH Crl.A./10468/2018 (Filing Number)	SRI RAMESH KUMAR MALPANI Versus SRI HIRALAL UPADHYAY AND ANR		
	WITH I.A.(Crl.)/62/2019	RAMESH KUMAR MALPANI Versus HIRALAL UPADHYAY AND ANR	MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR H MAURYA (OP1) MS. L SRIVASTAVA (OP1) MR. S AGARWAL (OP1) PP, ASSAM
23	Crl.L.P./23/2019 in Crl.A./1946/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SRI M. P. ADVANI	MR. S C KEYAL	
	WITH Crl.A./1946/2019 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI M.P. ADVANI		
	WITH I.A.(Crl.)/225/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI M.P. ADVANI	MR. S C KEYAL	
24	Crl.L.P./29/2019 in Crl.A./6498/2018	SHRI ANUP KUMAR DUTTA Versus SHRI K. H. BIMALENDU SINGHA	MR. R C SAIKIA MR A R MEDHI	
	WITH Crl.A./6498/2018 (Filing Number)	SHRI ANUP KUMAR DUTTA Versus SHRI K.H. BIMALENDU SINGHA		
	WITH I.A.(Crl.)/293/2019	SHRI ANUP KUMAR DUTTA Versus SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA MR A R MEDHI	
25	I.A.(Crl.)/30/2019 WITH LCR 5 FILES in Crl.A./13/2019	SHRI PRADIP CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. G LAHAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./13/2019	SHRI PRADIP CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. G LAHAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
26	Crl.Rev.P./118/2019 FIXED	DEEPAK DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORA MS J RAJKUMARI	PP, ASSAM

27	I.A.(CrI.)/221/2019 in CrI.A./110/2019	SMTI. LALREMKIM HMAR Versus UNION OF INDIA AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MR. B SARMA ASSTT.S.G.I.
	WITH CrI.A./110/2019	SMTI. LALREMKIM HMAR Versus UNION OF INDIA AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MR. B SARMA ASSTT.S.G.I.
HEARING				
28	CrI.Pet./964/2014 (PART-HEARD), FIXED	AMITABH RAI SARMA Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.Z KAMAR MR.P CHOUDHURY	SC, CBI
	WITH I.A./604/2016 in CrI.Pet./964/2014	CENTRAL BUREAU OF INVESTIGATION CBI and ANR Versus AMITABH RAI SARMA	SC, CBI	MR.Z KAMAR MR.P CHOUDHURY
	WITH CrI.Pet./925/2014	ARUP RAI Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.N DUTTA MR.D TALUKDAR MS.S CHOUDHURY MR.A PHUKAN	SC, CBI
	WITH I.A./602/2016 in CrI.Pet./925/2014	CENTRAL BUREAU OF INVESTIGATION CBI and ANR. Versus ARUP RAI	SC, CBI	MR.N DUTTA MR.D TALUKDAR MR.A PHUKAN MS.S CHOUDHURY
30	CrI.Pet./224/2017 (PART-HEARD), FIXED	JOY KANTA SINHA Versus THE STATE OF ASSAM and ANR.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR.J U N M LASKAR(R-2) MS. A AHMED R-2 PP, ASSAM
	WITH I.A.(CrI.)/600/2017 (PART-HEARD), FIXED in CrI.Pet./224/2017	Haidar Hussain Laskar Versus JOY KANTA SINHA and ANR,	MR.J U N M LASKAR MS. A AHMED	MS.N THAPA MR.B SINHA MR.M GOGOI PP, ASSAM
31	CrI.Rev.P./220/2009 WITH CrI.M.C. 342/09(D/O) & LCR 3 FILES	GULJAR HUSSAIN Versus THE STATE OF ASSAM	MR.K SARMA MR.D DAS	PP, ASSAM
32	CrI.Rev.P./363/2010 WITH LCR 1 FILE	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
33	CrI.Rev.P./374/2010 WITH LCR 1 FILE, FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
34	CrI.A./259/2015 WITH LCR 5 FILES	KABUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N H LASKAR MR.A AHMED	PP, ASSAM
35	CrI.A./287/2016 WITH LCR 4 FILES	RAHIM ALI Versus THE STATE OF ASSAM and ANR	MR.S RANA MR.P SARMA MR. ARUP MRINAL DUTTA, AMICUS CURIAE MR.I RAHMAN	PP, ASSAM

36 Crl.Rev.P./386/2017
WITH LCR 3 FILES, FIXED

MOTIUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM and ANR.

MR.A K PURKAYASTHA
MRS.R RONGMEI
MR.R DHAR

MR H R A CHOUDHURY
(R2)
MR. I A HAZARIKA (R2)
MR. R K TALUKDAR (R2)
MR. R K TALUKDAR (R2)
MR. R A CHOUDHURY (R2)
MR D J SARMAH
MR N J RAY (R2)
PP, ASSAM

37 Crl.A./48/2019
WITH LCR 5 FILES

BISHU SHEIKH @ BISHA SK
Versus
THE STATE OF ASSAM AND ANR

MR. M U MONDAL
MR. M HUSSAIN
MR A RASHID

MR. A A R KARIM (R2)
MR B ISLAM (R2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,10th May 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./88/2017 WITH LCR 5 FILES & P.B. 2 NOS.	RANJIT BORA Versus THE STATE OF ASSAM and ANR	MR.M RAHMAN MRS BORGHAIN MR.A AHMED MSB DEVI MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	PP, ASSAM
2	Crl.A./91/2017 WITH LCR 4 FILES & P.B. 2 NOS.	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH	PP, ASSAM
3	WITH Crl.A./187/2017	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS	PP, ASSAM
4	Crl.A./394/2017 WITH LCR 6 FILES & P.B. 2 NOS.	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.M HUSSAIN MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM

HEARING

5	CRL.A(J)/86/2015 WITH LCR 4 FILES & P.B. 2 NOS.	RAMESH TANTI Versus THE STATE OF ASSAM	MR.U CHOUDHURY AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/47/2016 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	BIJAY PAN TANTI Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
7	Crl.A./212/2016 WITH LCR 6 FILES & P.B. 2 NOS.	MD MUJAMMIL HUSSAIN Versus THE STATE OF ASSAM and ANR	MR. D C BORAH MS.B HAZARIKA MR.K LAHKAR MS.S K NARGIS MS.P BORAH	MR.A M KHANR-2 MR.R ALI(R-2) PP, ASSAM
8	Crl.A./219/2016 WITH P.B. & LCR	SMTI MIJINK BASUMATARY @ MAINAO Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.R DE MR. E AHMED MS.E SHITIRI MR.F A HASSAN	PP, ASSAM

9	CRL.A(J)/13/2017 WITH I.A.(CrI) 363/17(D/O), P.B. & LCR	DUKHIA KUJUR and 2 ORS. Versus THE STATE OF ASSAM	MR.R SARMA AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/20/2017 WITH P.B. & LCR	SONU NAHAK Versus THE STATE OF ASSAM	MR.R SARMA AMICUS CURIAE	PP, ASSAM
11	CrI.A./33/2017 WITH LCR 5 FILES & P.B. 2 NOS.	MD SOBOR ALI and 3 ORS Versus THE STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.M KAR	MR.I ALAMR-2 MR.S ISLAM(R-2) MR.A CHOUDHURY(R-2) MR.T SK(R-2) MS.M KONCH(R-2) PP, ASSAM
WITH				
12	CrI.A./41/2017	ABDUL MOTLIB LASKAR @ BOGURI and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.H SARMA ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
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9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1204/2016 FIXED	APURBA KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY MS W YHOSHII MS.N SHYAMAL MR.M P SARMA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/916/2019 FIXED in WP(C)/7105/2016 WITH WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 8 ORS	MRS D BORAH MR J C BORAH	MR. S S ROY
		GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 7 ORS	MR J C BORAH MR.P MAHANTA MS.P SAHARIA MR. D J BORAH	C.G.C. MR.S S ROY ASSTT.S.G.I.
	WITH I.A.(Civil)/1400/2019 in WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 8 ORS	MR J C BORAH MS. D J BORAH	MR. S S ROY ASSTT.S.G.I.
ADMISSION				
3	WP(C)/7374/2013 FIXED	SMT. SUKLA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
4	WP(C)/507/2014 FIXED	PUNESWAR DAS Versus ASSAM PUBLIC SERVICE COMMISSION and 9 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM SC, APSC MR.A TALUKDAR SC, PERSONNEL DEPT.
5	WP(C)/1653/2014 FIXED	BHADRA NATH RAJOWAR Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S K SINGHA MR.M K DUTTA	GA, ASSAM
6	WP(C)/3581/2014 FIXED	SMTI GEETANJALI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.K K SHARMA MS.K SAIKIA MS.B BARUAH	MR.G BAISHYA SC, AG SC, FINANCE SC, AGRI. DEPARTMENT

7	WP(C)/5307/2014 FIXED	BHUPEN CHAKRAVARTY Versus THE STATE OF ASSAM and 2 ORS,	MR.S BORA MR.B BURAGOHAJ MR.PARAG J SAIKIA MR.S BORTHAKUR	MR.R MAZUMDAR MR.S BORTHAKUR SC, ELEMENTARY EDUCATION
8	WP(C)/5528/2014	AMARENDRA DEKA Versus THE ENERGY and RESOURCES INSTITUTE and 5 ORS	MRS.A DEVI	MR.K N CHOUDHURY MS.R DEKA MS.A DEKA MR.P P MEDHI
9	WP(C)/5693/2014 WITH LCR	ASHIM BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
WITH				
10	WP(C)/5701/2014	JYOTIRMAY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R- 3,4&5)
11	WP(C)/5760/2014 FIXED	MD ROUCHAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	MR.B GOGOI SC, HEALTH
12	WP(C)/5983/2014	MADAN DAS and 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION and 4 ORS	MR.M K SHARMA	MR.S BORAH SC, GMC
13	WP(C)/6030/2014	SUJIT DEY Versus THE DISTRICT AND SESSIONS JUDGE, KARIMGANJ and 6 ORS	MR.U K DEKA MR.U S BORA MR.S BORTHAKUR	GA, ASSAM MS.M DEV(R-5,6&7) MS.N DEB(R-5,6&7) MS.P DEV(R-5,6&7)
14	WP(C)/6091/2014	LALIT SARMAH Versus THE STATE OF ASSAM and 4 ORS	MR.M SARMA MS.I GOHAIN MS.J M KALITA	GA, ASSAM
15	WP(C)/1333/2015	MISS LEENA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR.S SARMA MR.R DHAR MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA	DR.B AHMEDR1-4 SC, IRRIGATION
16	WP(C)/2938/2015 FIXED	DWIJEN BORO Versus THE STATE OF ASSAM and 4 ORS,	MR.B P SINHA MS.N DAS	MRSB BHUYAN SC, PWD
17	WP(C)/3146/2015 FIXED	NABA KUMAR MEDHI Versus THE STATE OF ASSAM and 2 ORS,	MR.U HAZARIKA MR.S KALITA MR.H DAS MS.T SOM MR.R BORGHOAIN	MR.J I BORBHUIYA SC, P H E
18	WP(C)/5237/2015	MOMIN UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MS.A HUSSAIN	GA, ASSAM(R1) MR.P K GOGOI(R-5) MR.H K GOGOIR-5 MR.S K PANDEY(R-5) SC, GHC(R2-5)
19	WP(C)/6513/2015 FIXED, WP(C) 859/15(D/O)	SRI GOKUL MOHAN and 11 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA MR.D MAHANTA	MR. B GOGOI SC, FINANCE SC, HEALTH
20	WP(C)/196/2016 FIXED	RANGAN KR. NATH Versus THE UNION OF INDIA and 2 ORS	MR.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	C.G.C. MR.G PEGU(R-1 - 3) ASSTT.S.G.I.
21	WP(C)/296/2016	DR. ABHIJIT HOLME CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH
22	WP(C)/1898/2016 FIXED	SUMAN ROY Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC

23	WITH WP(C)/1896/2016	JAYDEV BAISHYA Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
24	WP(C)/1935/2016	SMT. DALIMA BEGUM @ DALIMA BEGUM LASKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.H R A CHOUDHURY(R- 5) MS.S DAS(R-5) SC, SOCIAL WELFARE MR.F U BAISHYA(R-5) GA, ASSAM
25	WP(C)/2078/2016 FIXED	HABIBUR RAHMAN KHAN and 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR.S K BARKATAKI MS.M DAS MS.B SARMA MR.D K NATH	GA, ASSAMR 4 SC, SOCIAL WELFARE(R 1,2,3,5 & 6)
26	WP(C)/3725/2016 FIXED	SMTI. PEARODITA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MRJ C BORAH	DR.B AHMED(SC, IRRIGATION)
27	WP(C)/7916/2016 FIXED	KAILASH KR. DAS Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MR.S A AHMED	DR.B AHMED(SC, CO-OP.) GA, ASSAM SC, FINANCE
28	WP(C)/7969/2016 FIXED	BENU MOHAN BORA and 206 ORS. Versus STATE OF ASSAM and 5 ORS.	MS.P BORAH MR.S BORTHAKUR	
ORDERS				
29	WP(C)/2420/2009	GHANARAM TISSO and ORS Versus THE ASSAM STATE ELECTRICITY BOARD and ORS.	MR.R SARMA MS.K D SARMAH	MR.N GOSWAMI(R -20- to 22 & R-30 , 36) MR.P BHOWMICK(R- 7, 14 to 18, 20 to 26, 30 to 36) SC, A S E B MS.C DUTTA(R- 7, 14 to 18, 20 to 26, 30 to 36)
30	WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
31	WITH WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
32	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
33	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
34	WP(C)/1952/2015 WP(C) 774/16(D/O)	NUR ALOM KHANDAKAR Versus THE UNION OF INDIA and 5 ORS	MR.S RAHMAN MR.S K MUKTAR	MR.S C KEYAL MR.H TALUKDAR MS.M DEKA MS.J DEKA ASSTT.S.G.I.

	WITH I.A.(Civil)/1920/2017 in WP(C)/1952/2015	THE UNION OF INDIA Versus NUR ALOM KHANDAKAR and 5 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR.S RAHMAN MR.S K MUKTAR
35	WP(C)/7066/2015	SAHEB UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D C BORAH MR.D BARMAN MR.K LAHKAR	MR.J I BORBHUIYA SC, P H E
36	WP(C)/7770/2015	ALL ASSAM HANDLOOM AND TEXTILE TECHNOLOGIST UNEMPLOYED ASSOCIATION and 2 ORS. Versus THE STATE OF ASSAM and 29 ORS.	MR. M KHAN MR A ISLAM MRK BHUYAN MS.M GOGOI MR.H R AHMED MR.H A AHMED MRJ RAHMAN	GA, ASSAM
37	WP(C)/7955/2015	MRIDUPABAN GOGOI Versus THE STATE OF ASSAM and 4 ORS.	MR.P N GOSWAMI MR.M DAS MR.I KALITA	SC, P H E
HEARING				
38	WP(C)/3085/2013 P/H, FIXED	SMTI. JYOTI BEZBARUA GOSWAMI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
	WITH MC/2094/2014 in WP(C)/3085/2013	DILIP KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
39	WP(C)/5281/2012	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR. M KHAN MRJ RAHMAN MR.D DEKA MR.P BORGHAIN	GA, ASSAM MR M R ADHIKARI
40	WP(C)/383/2015 WITH LCR	M/S ASSAM STATE FERTILIZER AND CHEMICALS LTD. Versus THE STATE OF ASSAM and ANR	MR.N DEKA MR.M GOGOI	MR.A DASGUPTA GA, ASSAM MR.S CHAKRABORTY
	WITH MC/752/2015 in WP(C)/383/2015	ANANDA RAM SAIKIA Versus M/S ASSAM STATE FERTILIZERS AND CHEMICALS LTD. and ANR.	MR.A DASGUPTA MR.S CHAKRABORTY MS.B DAS	GA, ASSAM MR.N DEKA MR.M GOGOI

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/312/2017 FIXED	SURENDRA PRASAD SHAH Versus RUPAM KUMARI SHAH and 2 ORS.	MR.G N SAHEWALLA MR. B SARMA MR.P DEKA MD.ASLAM MR.M SAHEWALLA	MR. R DE (R1-R3) MS. D DEVI (R2, R3) MR. R J SARMA (R2, R3)
	WITH I.A.(Civil)/14/2018 in CRP/312/2017	SURENDRA PRASAD SHAH Versus RUPAM KUMARI SHAH	MR G N SAHEWALLA MR. MD ASLAM MR. P DEKA	
	WITH I.A.(Civil)/3297/2018 in CRP/312/2017	SRI SURENDRA PRASAD SHAH Versus SRI RUPAM KUMARI SHAH and 2 ORS.	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MR. M SAHEWALLA	MR. R DE
FOR HEARING U/O XLI RULE II C.P.C.				
2	RSA/76/2019 FIXED	MD. HASIM UDDIN MAZUMDER @ RANJU AND ANR Versus MD. ABDUL JALIL BARBHUIYA AND 14 ORS.	MR H DAS MR. JUNM LASKAR MS. A AHMED	
	WITH I.A.(Civil)/1210/2019 in RSA/76/2019	MD. HASIM UDDIN MAZUMDER @ RANJU AND ANR Versus MD. ABDUL JALIL BARBHUIYA AND 14 ORS.	MR H DAS MR. JUNM LASKAR MS. A AHMED	
3	RSA/86/2019 FIXED	ANANTA BHARALI AND 2 ORS. Versus SMTI. SUSHMA BARMAN AND 9 ORS	MR. B C DAS MR. U DUTTA	
ORDERS				
4	RSA/126/2013 B/O	PABAN BARUAH and 4 ORS Versus AMIYA DEVI and ORS	MSG KALITA MS.M GOGOI MR.A THAKUR	

5	RSA/9/2015 FIXED	SRI UTPAL BORA AND 6 ORS Versus PADMA BORA and 12 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MRS.R S DEURI MR.A DHAR MS.R KAKOTI	MS.T GOSWAMIR-1to8, 10to13
6	RSA/188/2015 FIXED	SRI MOHODAR PATHAK @ PONA PATHAK and ANR Versus SMT PRAMILA PATHAK and ANR	MR.B CHAKRABORTY MR.A NATH MR.D DOLEY MS.R DEVI	MR.M TALUKDAR(R-2) MR.B BARMAN(R-2) MR.G SARMA(R-2)
	WITH MC/1509/2015 in RSA/188/2015	SRI MOHODAR PATHAK @ PONA PATHAK and ANR Versus SMT PRAMILA PATHAK and ANR	MR.B CHAKRABORTY MR.A NATH MR.D DOLEY MS.R DEVI	MR.M TALUKDAR MR.B BARMAN MR.G SARMA
7	MC/1328/2015 CAVT. NO. 725/2014 IN RSA SL.NO. 239005, CAVT. 725/2014, FIXED	SMTI PHULESHWARI DEKA and 3 ORS, Versus LILADHAR BORA and 2 ORS,	MR. U DAS MR. S K GHOSH	MR. I H SAIKIA(R - 1) MS. N GOGOI (R - 1)
8	I.A./153/2016 IN REV.PET.____, RSA 184/2010(D/O), FIXED in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH MC/1123/2014 in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH MC/1124/2014 in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH MC/2596/2014 in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH MC/2597/2014 in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH I.A./151/2016 in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
	WITH I.A./152/2016 in MC/1070/2012	MD. SAYADUR RAHMAN and 2 ORS, Versus RIKHESWAR GOGOI and ORS,	MR. M A SHEIKH MR.N ISLAM MR.K U AHMED MR.M HOSSAIN MR.Z H AHMED	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY
9	I.A.(Civil)/1282/2016 IN RSA SL.NO. 217694, MC 364/2014(D/O) in MC/364/2014	KAJAL SUTRADHAR and ANR, Versus SMTI MINATI BHATTACHARJEE and 6 ORS,	MR. S K SAHARIA MR D C NATH MR. M DAS	MR. D MOZUMDER (R1) MR. S BISWAS (R1) MS. J KAKOTI (R1)

	WITH MC/225/2016	KAJAL SUTRADHAR and ANR, Versus SMTI MINATI BHATTACHARJEE and 6 ORS,	MR.S K SAHARIA MR D C NATH MR.M DAS	
10	RSA/64/2017 FIXED	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MR. I H LASKAR (R2A, 2B & 2C) MR. I H LASKAR (R2A, 2B & 2C) MR. P K DEKA (R2A, 2B & 2C) MR. P K DEKA (R2A, 2B & 2C) MD. S ALOM (R2A, 2B & 2C) MR J H LASKAR (R2A, 2B & 2C) MR. M S ALAM (R2A, 2B & 2C) MR. S ALAM
	WITH I.A.(Civil)/650/2017 in RSA/64/2017	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
11	RSA/117/2017 FIXED	HILAL UDDIN CHOUDHURY and 5 ORS Versus ON THE DEATH DILIP KUMAR NATH HIS LEGAL HEIR -SMTI. JYOTSNA DEVI, SMT. DEEPA NATH, SRI DIBAKAR NA	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.S K GHOSH MS.F AHMED
12	RSA/395/2017 FIXED	ESUB ALI @ EUSUB ALI Versus ABDUL KHALEQUE SK	MR. A K SARMA MS N KALITA MR. H J TAMULI MS. P BORTHAKUR MR. BIPLAB CHAKRABORTY	GA, ASSAM (R-2 & 3) MR. A R SIKDAR MS. K PHUKAN (R-2 & 3)
13	I.A.(Civil)/1634/2017 in CRP/246/2015	MADAN RAJBANGSHI Versus ON THE DEATH OF HARI KANTA KAKATI HIS LEGAL HEIRS DHRUBA KAKATI and ORS.	MR.D BARUAH	N J HAZARIKA,R K KALITA,R MR.S J SARMAH-1 MR.S N ADHYAPAK(R-1) MR.K DEVNATH(R-1)
	WITH CRP/246/2015	MADAN RAJBANGSHI Versus HARI KANTA KAKATI and 6 ORS.	MR.D BARUAH	MR.S J SARMAH-1 MR.S N ADHYAPAK(R-1) MR.K DEVNATH(R-1)
14	I.A.(Civil)/2963/2017 FIXED in RSA/299713/2017	SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MR.B J MUKHERJEE MR. S BISWAS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
	WITH RSA/299713/2017 (Filing Number)	SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	
15	I.A.(Civil)/3282/2017 in RSA/301177/2017	NURUL AZAM SARKAR, Versus BHIKAM CHAND SETHIA and 10 ORS,	MR.A BISWAS MR.A K SARMA MR.D KALITA	MR T K BHUYAN, R MR S K DEKA, R MRS J DEKA, R MR. S SARMA, R
	WITH RSA/301177/2017 (Filing Number)	NURAL AZAM SARKAR Versus SRI BHIKAM CHAND SETHIA and 10 ORS	MR.A BISWAS MR.A K SARMA	
16	RFA/126/2018 FIXED	SRI KALYAN SUTRADHAR Versus SRI BHANU PADA MAHANTA	MR. S P CHOUDHURY MS. K SAIKIA MR. A S DHILLON	
17	RSA/132/2018	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R- 1- 3(i)&3(ii)) MRS. R CHOUDHURY(R- 1 - 3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
18	RSA/172/2018 FIXED	MD ATOB ALI Versus MD DHANIA SEIKH AND 5 ORS	MR. B C TALUKDAR MR. P CHAKRABORTY MS. B SHARMA	
19	I.A.(Civil)/179/2018 in RFA/7/2018	UNION OF INDIA Versus PINKY MISHRA	MRS. A DASS	GA, ASSAM MR A RAHMAN (R1)
	WITH RFA/7/2018	UNION OF INDIA Versus PINKY MISHRA	MR. S C KEYAL (ASSTT. S.G.I.) MS. A DAS	GA, ASSAM

20	RSA/260/2018	SMTI BIJOY LAKSHMI BHATTACHARJEE Versus SRI SIDDHARTHA BARUA AND ANR	MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA MR. S A CHOUDHURY	
21	RSA/288/2018 FIXED	MD ABDUL MATIN LASKAR AND 23 ORS Versus ON THE DEATH OF LATE MONIR ALI LASKAR HIS LEGAL HEIRS MUSTT MORIOM BIBI LASKAR AND 12 ORS	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
22	RSA/292/2018 FIXED	MOHAMMAD ALI AND 4 ORS Versus SHRI KAISHER ALI @ MD KASER ALI @ KAISER ALI AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. M U MONDAL (R1, R2, R5) MS. N NASRIN (R1, R2, R5) MD. I H KHAN (R1, R2, R5)
	WITH I.A.(Civil)/3748/2018 in RSA/292/2018	MOHAMMAD ALI AND 4 ORS Versus SHRI KAISHER ALI @ MD KASER ALI @ KAISER ALI AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
23	I.A.(Civil)/505/2018 I.A.(C) 60/2017(D/O), CRP 307/2017(D/O), FIXED in RFA/19/2018 WITH RFA/19/2018	RAMANI MAZUMDAR Versus PRABIN SARMA	MR. M HUSSAIN MR. N H BARBHUIYA	
		RAMANI MAZUMDAR Versus PRABIN SARMA	MR. S K SAHARIAH MR. M K DAS MR. N H BARBHUIYA MR. N H BARBHUIYA	MS B M BHUYAN MR. I CHOUDHURY N ALAM MR R L CHUTIA
24	I.A.(Civil)/958/2018 in RSA/73/2018 WITH RSA/73/2018 WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA MR G P BHOWMIK MS P CHETIA MS. M KALITA MR G P BHOWMIK MS P CHETIA MS. M KALITA	
25	I.A.(Civil)/1463/2018 in RSA/105/2018 WITH RSA/105/2018 WITH I.A.(Civil)/1461/2018 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS MOTILAL CHOUDHURY and ANR Versus SRI MAKHAN LAL DEB and 28 ORS MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. A R TALUKDAR (R1, R2)
26	I.A.(Civil)/1557/2018 in RSA/121/2018 WITH RSA/121/2018	SRI BISWAJIT SAHA AND 11 ORS Versus SRI NIDHU SAHA AND 10 ORS SRI BISWAJIT SAHA AND 11 ORS Versus SRI NIDHU SAHA AND 10 ORS	MR. A R SHOME MR. P MAZUMDER MR. S CHOUHAN MR. A R SHOME MR. P MAZUMDER MR. S CHOUHAN	MR. T U LASKAR
27	I.A.(Civil)/2545/2018 IN RSA 180/2006(D/O), FIXED in Review.Pet./102/2018 WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI DR. B N GOGOI	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR. A CHETIA MS. S KATAKEY

28	I.A.(Civil)/3190/2018 in RFA/118/2018	SMT BINITA DEORI BORDOLOI Versus THE DIRECTOR OFFICE OF THE WELFARE OF PLAINS AND BACKWARD CLASSES AND 4 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. T P DAS	
	WITH RFA/118/2018	SMT BINITA DEORI BORDOLOI Versus THE DIRECTOR OFFICE OF THE WELFARE OF PLAINS AND BACKWARD CLASSES AND 4 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. T P DAS	GA, ASSAM MR. N J KHATANIAR (R3-R5) MR. D GOGOI (R3-R5)
	WITH I.A.(Civil)/3192/2018 in RFA/118/2018	SMT BINITA DEORI BORDOLOI Versus THE DIRECTOR OFFICE OF THE WELFARE OF PLAINS AND BACKWARD CLASSES AND 4 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. T P DAS	GA, ASSAM
29	I.A.(Civil)/3616/2018 FIXED in RSA/51/2016	ABDUL HAMID @ MD. HAMID ALI and 7 ORS Versus ON THE DEATH OF MD. SIRAJ ALI HIS LEGAL HEIRS AND 14 ORS	MR F U BARBHUIYA MR. A ALAM MR. J M SULAIMAN	MR. A SATTAR (R1.1-R1.15) MR. A SATTAR (R1.1-R1.15) MR. R HUSSAIN MS. N BARMAN MR H K BARUAH MS. R HUSSAIN MR. R P GUPTA MS. S CHOUDHURY
	WITH RSA/51/2016	ABDUL HAMID @ MD HAMID ALI and 7 ORS Versus MD SIRAJ ALI	MR.F U BORBHUIYA MR.A ALAM MR.J M SULAIMAN MRS.M BORA	MR.A SATTAR MS.N BARMAN MR.H K BARUAH MS.R HUSSAIN MS.S CHOUDHURY MR.R P GUPTA
30	I.A.(Civil)/4043/2018 FIXED in RFA/9874/2018 WITH RFA/9874/2018 (Filing Number)	BANK OF BARODA Versus MD RAJ ALI AND ANR BANK OF BARODA Versus MD RAJ ALI AND ANR	MR. M DUTTA	
31	I.A.(Civil)/4169/2018 FIXED in RSA/14747/2018 WITH RSA/14747/2018 (Filing Number)	SAMBHU CHARAN BARMAN Versus SANI RAM BORO AND 3 ORS SAMBHU CHARAN BARMAN Versus SANI RAM BORO AND 3 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M SARANIA (R1) MD. S U AHMED (R1) MS. I KEITZAR (R1)
32	RSA/1/2019 FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
33	RSA/17/2019 FIXED	SRI DIMBESWAR KEOT Versus SRI RUPAK KEOT AND 10 ORS	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI MR P BORAH	MR. R J BORDOLOI (R1,R2,R3,R4,R5,R6,R7,R8,R9,R10) MR. R ALI (R1,R2,R3,R4,R5,R6,R7,R8,R9,R10)
34	RSA/23/2019 FIXED	MD EUNWESH ALI @ MD UNSH ALI Versus MUSSTT AMIRAN NESSA AND 7 ORS	MS C M DEKA MR H I CHOUDHURY G UDDIN MR. A S TAPADER MR N Y KONYAK	MR J C BORAH (R8)
35	RSA/36/2019 FIXED	SMT MINOTI GHOSH AND 3 ORS Versus SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	MR. A C SARMA [R2.1(R5),R2.3(R7)] MS. R CHOUDHURY (R1-R4) MR G BHARADWAJ [R2.1(R5),R2.3(R7)] MS. S S ZIA (R1-R4)
	WITH I.A.(Civil)/546/2019 in RSA/36/2019	SMT MINOTI GHOSH AND 3 ORS Versus SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	

36	RSA/40/2019 FIXED	ON THE DEATH OF KAMDEV SHARMA HIS SONS AND DAUGHTERS SRI RANJIT SHARMA AND 4 ORS Versus SHRI DAMODHAR SINHA	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	
37	RSA/59/2019 FIXED	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY MR. M A LASKAR	
38	RSA/60/2019 FIXED	JOYNOB BIBI AND 12 ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	
39	I.A.(Civil)/276/2019 FIXED in RSA/7/2013 WITH RSA/7/2013	ABDUR RAHIM AND ANR Versus MOFUZUR RAHMAN and 3 ORS ABDUR RAHIM AND ANR Versus MOFUZUR RAHMAN and 6 ORS	MR. S P CHOUDHURY MS.A BHATTACHARJEE MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MS. A K CHOUDHURY MR. M CHOUDHURY MS. U BARUAH MR. K CHOUDHURY MS.A K CHOUDHURY MR.M CHOUDHURY MS.U BARUAH MR.K CHOUDHURY
	I.A.(Civil)/277/2019 in RSA/7/2013 WITH I.A.(Civil)/278/2019 in RSA/7/2013	ABDUR RAHIM AND ANR Versus MOFUZUR RAHMAN and 3 ORS ABDUR RAHIM AND ANR Versus MOFUZUR RAHMAN and 3 ORS	MR. S P CHOUDHURY MR. S P CHOUDHURY	MS. A K CHOUDHURY MR. M CHOUDHURY MS. U BARUAH MR. K CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MS. U BARUAH MR. K CHOUDHURY
40	I.A.(Civil)/519/2019 IN RSA 200/2006(D/O), FIXED in RSA/200/2006 WITH I.A.(Civil)/518/2019 WITH I.A.(Civil)/520/2019 WITH I.A.(Civil)/521/2019 WITH I.A.(Civil)/522/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS. ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS. ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS. ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY MR. H A AHMED MR. R ALI MS E CHOUDHURY MR. H A AHMED MR. R ALI MS E CHOUDHURY MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3) MR. L TALUKDAR (R1, R2, R3) MR B DAS (R1, R2, R3) MRS. M DAS (R1, R2, R3) MR H TALUKDAR (R1, R2, R3) MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3) MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
41	I.A.(Civil)/964/2019 FIXED in RSA/225/2018 WITH RSA/225/2018	SUKUR ALI AND 9 ORS Versus ABUL HUSSAIN MD ABUL HUSSAIN Versus MD SUKUR ALI AND 11 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE MR H R A CHOUDHURY MS. R CHOUDHURY MR A A DEWAN MS. S S ZIA	MS. R CHOUDHURY MR. A K HUSSAIN (R1-R10) MS S HAZARIKA (R1-R10) MR. B HUSSAIN (R1-R10) MR. A HOQUE (R1-R10)
42	I.A.(Civil)/967/2019 FIXED in RSA/223/2010 WITH RSA/223/2010	SANJIB KUMAR DAS Versus SMTI PROMODA INGITI SAIKIA AND 3 ORS SMTI PROMODA INGITI SAIKIA and 2 ORS, Versus SANJIB KUMAR DEKA and ANR,	MR. I ALAM MR. I ALAM MR. T SK	MR. S C KEYAL

43	I.A.(Civil)/1034/2019 FIXED in RSA/281987/2016 WITH RSA/281987/2016 (Filing Number) WITH I.A.(Civil)/329/2017	MD NOOR MOHAMMAD Versus MD OMAR ALI and 21 ORS MD NOOR MOHAMMAD Versus MD OMAR ALI and 21 ORS MD. NOOR MOHAMMAD, Versus MD. OMAR ALI and ORS,	MS. B CHOUDHURY MR. S SAHU MS J DAS MS.B CHOUDHURY MS.J DAS MS.B CHOUDHURY MS.J DAS	MR.A C SARMA- 1-4, 6, 10and15a MR.B HALDAR(R- 1-4, 6, 10&15(a)) MR.G BHARADWAJ(R- 1-4, 6, 10&15(a))
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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./129/2017	ON THE DEATH OF NIRMAL KUMAR DAS HIS LEGAL HEIRS MITALI DAS and 2 ORS. Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR.	MR.S C KEYAL MS.P BARUAH MR.K BURAGOHAIN	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN
2	MACApp./113/2019	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI PRANJAL THAKURIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D D ROY (R1) MS. P R BARUAH (R1) MS. A BEGUM (R1) MS. KAWIZENGDAULIU (R1)
	WITH I.A.(Civil)/1416/2019 in MACApp./113/2019	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI PRANJAL THAKURIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D D ROY MS. KAWIZENGDAULIU
3	MACApp./199/2019	SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1)
	WITH I.A.(Civil)/1192/2019 in MACApp./199/2019	SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1)
4	MACApp./222/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MISS MONOWARA BEGUM and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K SARMA MR. D DAS MR. M BARUAH
	WITH I.A.(Civil)/1280/2019 in MACApp./222/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MISS MONOWARA BEGUM and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. D DAS MR. M BARUAH
5	MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT. SEWALI KALITA and 4 ORS	MR. A TALUKDAR MS L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA	

	WITH MC/2715/2013 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT SEWALI KALITA and 4 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MS.L SARMA	MR.D K SARMAH MR.P S LAHKAR MR.A PATHAK
	WITH MC/1398/2014 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT SEWALI KALITA and ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MS.L SARMA	
	WITH MC/1399/2014 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT SEWALI KALITA and ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MS.L SARMA	
	WITH MC/1400/2014 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT SEWALI KALITA and ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MS.L SARMA	
	WITH I.A.(Civil)/1354/2019 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD. Versus SMT. SEWALI KALITA and 4 ORS.	MR. A TALUKDAR MS L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA	
<u>ORDERS</u>				
6	MACApp./194/2013 WITH LCR	BHABANI CHAMUA THAKURIA Versus AKRAM ALI and ORS	MR. S BHATTACHARJEE MR. D KALITA	MS. N MODI MR. A J SAIKIA (R- 6) MR. S DUTTA MR. C SHARMA MR. V DEVNATH
7	MACApp./558/2017 WITH LCR	BAJAJ ALLIAN GENERAL INSURANCE CO. LTD. Versus MONORA BEWA and 5 ORS.	MR.K K BHATRA MR.A TALUKDAR MR.J JOHN MS.J TALUKDAR	MR. K BHATTACHARJEE (R5) MR J C BARMAN MR. A T SARKAR MRS. B TALUKDAR MR. T AHMED MS. R RAHMAN
	WITH I.A.(Civil)/4020/2018 in MACApp./558/2017	MONORA BEWA AND ANR Versus M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. A T SARKAR MS. R RAHMAN	MR. J TALUKDAR MR. K K BHATTA
8	MACApp./582/2017 WITH LCR	SRI LABAN BISWAKARMA Versus THE UNITED INDIA INSURANCE COMPANY LTD	MR.C BARUAH MR.B BARUAH MS.R R BARUAH	MR.K K DEY MRV K BAROOAH
9	I.A.(Civil)/3237/2017 in MACApp./177/2018	UNITED INDIA INSURANCE CO. LTD. Versus DWIPEN PATOWARY and 2 ORS,	MR.B K PURKAYASTHA MS.N M SARMA MS.K DEKA	
	WITH MACApp./177/2018	UNITED INDIA INSURANCE CO. LTD. Versus SRI DWIPEN PATOWARY and 2 ORS	MR. B K PURKAYASTHA MS. K DEKA MS. N M SARMA	
	WITH I.A.(Civil)/898/2018 in MACApp./177/2018	UNITED INDIA INSURANCE CO. LTD. Versus SRI DWIPEN PATOWARY AND 2 ORS	MR. B K PURKAYASTHA MS. K DEKA MS. N M SARMA	
10	MACApp./21/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus PRADIP SINGH	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. S THAKURIA MR. SIDHANT DUTTA	MR. R BORUAH
11	MACApp./31/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus JURAN BHUYAN	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR D K KALITA (R1) MR. K K PARASAR (R1)

12	MACApp./32/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus KRISHNA BHUYAN	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR D K KALITA (R1) MR. K K PARASAR (R1)
13	MACApp./33/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus CHANDRA KALITA	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR D K KALITA (R1) MR. K K PARASAR (R1)
14	MACApp./45/2018 WITH LCR	SMTI ANUPAMA DEKA Versus MRS. MITALI DEVI	MR M TALUKDAR MS D KALITA	MR D C BORAH P DEKA MR D BARMAN MR K LAHKAR MR G RENGMA MS P SHARMA MS K DEKA MS U PURKAYASTHA
15	MACApp./73/2018 WITH LCR	ABDUL HOQUE @ ALSIA Versus THE ORIENTAL INSURANCE COMPANY LIMITED	MR. S RAHMAN	MS S MOCHAHARI MR. S DUTTA MR. M TALUKDAR MS. M CHOUDHURY (R2 & 3) MR. C SHARMA MR. A SHAKIL (R2 & 3) MS M GAZLOO
16	MACApp./115/2018 WITH LCR	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)
17	MACApp./183/2018 WITH LCR	MUSTT MANOWARA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH MR. M UDDIN	MS S MOCHAHARI (R1) MR. S DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
18	MACApp./185/2018 WITH LCR	SURESH RAJBONGSHI Versus CHOLAMANDALAM MS GIC LTD	MR. A R AGARWALA MS. R LAILA MR. K ALI	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
19	MACApp./189/2018 WITH LCR	SIDDHARTH JAIN Versus MD NAZRUL ISLAM BARBHUYAN	MR. B K JAIN	MR. A DUTTA (R3) MR. U SAIKIA (R1) MRS. P M DUTTA (R3)
20	MACApp./192/2018	SMTI SARADA DEVI Versus HIRANYA BARUAH AND 2 ORS	MR. S C BISWAS MS. A DAS MS. U NANDA MR. P BISWAS	MR. A J SAIKIA (R3) MR. A K GUPTA (R1, R2) MR. R S MISHRA (R1, R2) MR. U K DUTTA (R3) MR. B KAKATI (R3) MS B KASSHYAP (R3) MR. P BORDOLOI (R1, R2)
21	MACApp./195/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI RATAN MONI SARKAR and 2 ORS	MD. A AHMED	MR. B K JAIN (R4) MS. O PHUKAN (R4)
	WITH I.A.(Civil)/1029/2018 in MACApp./195/2018	M/S UNITED INDIA INSURANCE CO .LTD Versus SRI RATAN MONI SARKAR AND 2 ORS	MD. A AHMED	
22	MACApp./266/2018 WITH LCR	PARINDRA SINGH Versus HIRANYA BARUAH AND 2 ORS	MR. S C BISWAS MS J BORAH MS. J GHOSH	MR S DUTTA (R3) MR. R S MISHRA (R1, R2) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3) MR. P BORDOLOI (R1, R2)
HEARING				
23	MACApp./23/2010 WITH LCR 1 FILE	UNITED INDIA INSURANCE CO. LTD., Versus SMTI NAMITA BALA DAS and 4 ORS,	MR.S DUTTA	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI MS.B KAMAN

	WITH MC/487/2010 in MACApp./23/2010	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. NAMITA BALA DAS and 4 ORS,	MR.S DUTTA	
24	MACApp./166/2010 WITH LCR 3 FILES	TAPAN KR. KALITA, Versus DIGANTA KALITA and ANR,	MR.A SATTAR MR.B K JAIN MS.R LAHKAR MS.S SUREKA	MS.R D MOZUMDAR MS.R BEGUM MR. S DEKA
25	MACApp./52/2013 WITH LCR 4 FILES	SMT. CHAMPA BARUAH and 3 ORS, Versus DIVISIONAL MANAGER and 2 ORS,	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.K CHOUDHURY	MS.R D MOZUMDAR MR. S DEKA MR.U B SARMA MR.H C SARMA
26	MACApp./196/2015 WITH LCR 2 FILES	NATIONAL INSURANCE CO.LTD. Versus SMT KHIRA BORAH and 2 ORS.	MR. R K BHATRA MS. P HUJURI MR. A SAIKIA MS. A BORA	MS. P BHATTACHARYA MR. R DEV (R3) MS. S BARAT (R3)
27	MACApp./205/2018 WITH LCR	MD SUMAN AHMED Versus SRI NITAI CHANDRA TARAPDAR and 2 ORS	MR. E AHMED MR. S BISWAS	MR. S C BISWAS MRS. B ACHARYA (R3) MR. A ACHARYA (R3) MR. N N BHUYAN MR. U K DUTTA MS. S DEVI MR. K BORAH MR. B KAKOTI
28	MACApp./829/2018	ORIENTAL INSURANCE CO. LTD Versus SMTI. LIPIKA MONDAL BARMAN and 8 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. P DOWERAH MS. S THAKURIA MR. SIDHANT DUTTA	MR. I A TALUKDAR (R-1) MS. M MALLIK (R- 9) MS. M PATHAK (R5, R6) MS. M SAIKIA (R-7) MS. P BORTHAKUR (R-7) MS. R HUSSAIN (R- 9) MS. S RAJKUMARI (R5, R6)

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./660/2019 FIXED	KAMAL HAZARIKA Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. I U CHOWDHURY MR. H K NATH	PP, ASSAM
2	Bail Appln./778/2019 FIXED	AJIT KALITA @ DARIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
3	Bail Appln./856/2019 FIXED	JOYNAL MONDAL Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
4	Bail Appln./860/2019 FIXED	MOMIN ALI AND ANR. Versus THE STATE OF ASSAM	MR. C GOSWAMI MR. N CHAKRAVORTY	PP, ASSAM
5	Bail Appln./864/2019 FIXED	MD. MUZAKKIR HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./910/2019 FIXED	MD. NUR HUSSAIN Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
7	Bail Appln./911/2019 FIXED	GANESH KALITA Versus THE STATE OF ASSAM	MR R A AHMED MR. A ISLAM MR. M A MONDAL	PP, ASSAM
8	Bail Appln./948/2019 FIXED	MD. TARIFUR RAHMAN Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./953/2019 FIXED	DULAL DAS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	PP, ASSAM
10	Bail Appln./970/2019 FIXED	JAMIRAN NESSA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
11	Bail Appln./985/2019 FIXED	RANJIT RAY Versus THE STATE OF ASSAM	MR. L GOGOI MR. R BARUAH	PP, ASSAM
12	Bail Appln./1104/2019 FIXED	ALIMUDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM

BAIL HEARING

13	I.A.(CrI.)/842/2018 FIXED	SRI TAPAN SUR Versus MOUSUMI DEVI SUR AND ANR	MS P KUMARI MR. R P SINGH MS A BORBHUYAN	MR. P KATAKI (R1) MRS R BEGUM (R1) PP, ASSAM
14	AB/2286/2018 FIXED	HAMIDOR RAHMAN @ KAMAL Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS N ISLAM MS. L ISLAM	SC, FOREST
15	AB/2455/2018 FIXED	DILIP KR. ROY @ DILIP ROY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. M DUTTA MR. A BORUA	PP, ASSAM
16	AB/2531/2018 WITH I.A.(CrI) 700/18(D/O), FIXED	TAZUA BEGUM @ KANJU BEGUM @ KAZIRIA BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
17	AB/3324/2018 FIXED	SHAMBHU NATH GOALA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
18	AB/3487/2018 FIXED	PAWAN BADHWAR Versus THE STATE OF ASSAM	MR. M J BARUAH MS. P BARMAN	PP, ASSAM
19	AB/3517/2018 FIXED	PRONIT NATH Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
20	AB/381/2019 FIXED	AIBUL ISLAM @ AYUB ALI AND ANR. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED	PP, ASSAM
21	AB/517/2019 FIXED	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR	MR S CHOUDHURY (INFORMANT) PP, ASSAM
22	AB/570/2019 FIXED	DIPA DEVI CHETRY AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
23	AB/598/2019 FIXED	RONONJOY BISWAS Versus THE STATE OF ASSAM	MR. R HUSSAIN MR. A B SIDDIQUE MS B DAS	PP, ASSAM
24	AB/604/2019 FIXED	INAMUL AZAM @ MD. MOTIN ALOM AND ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
25	AB/643/2019 FIXED	PRATIM DOWARAH Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MD. J U AHMED	PP, ASSAM
26	AB/646/2019 FIXED	PALASH PRATIM BORA Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MD. J U AHMED	PP, ASSAM
27	AB/667/2019 FIXED	GAUTAM YADAV AND ANR. Versus THE STATE OF ASSAM	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
28	AB/827/2019 FIXED	MD. ATABUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B BORA MR. A BORUA	PP, ASSAM
29	AB/831/2019 FIXED	ABDUR RAHIM @ RAHIM ALI Versus THE STATE OF ASSAM	MR N AHMED MR. S RANA	PP, ASSAM
30	AB/836/2019 FIXED	NIPEN KAKATI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
31	AB/845/2019 FIXED	BEGAM NAZRANA CHOUDHURY Versus THE STATE OF ASSAM	MS C M DEKA MR. D HUSSAIN MR. A S TAPADER	PP, ASSAM

32	AB/881/2019 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
33	AB/890/2019 FIXED	SABOR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MRS. S ISLAM	PP, ASSAM
34	AB/951/2019 FIXED	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. D BORA	MR. P KATAKI (INFORMANT) MRS R BEGUM (INFORMANT) PP, ASSAM
	WITH			
35	AB/448/2019	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. P KATAKI (FOR INFORMANT) MS D BORGOHAIN (INFORMANT) MR. A BARUAH (FOR INFORMANT) PP, ASSAM MR. M K DUTTA (FOR INFORMANT) MR. M G SINGH (FOR INFORMANT) MR. A DIHINGIA (FOR INFORMANT)
36	AB/993/2019 FIXED	ABIRUDDIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	PP, ASSAM
37	AB/1075/2019 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM	MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
38	AB/1101/2019 FIXED	SANJIB DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
39	AB/1104/2019 FIXED	BIBEK DAS Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
40	AB/1105/2019 FIXED	BILAL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR M CHOUDHURY MR A HAWARI MR M MONDAL	PP, ASSAM
41	AB/1106/2019 FIXED	SMTI. PURABI ROY @ PURBI ROY Versus THE STATE OF ASSAM	MR. J P DAS	PP, ASSAM
42	AB/1109/2019 FIXED	KHAIRUL SIKDAR Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
43	AB/1110/2019 FIXED	PIKLU DEB AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	AB/1111/2019 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
45	AB/1114/2019 FIXED	BANASHRI RAY Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
46	AB/1115/2019 FIXED	RAJIB CHIRING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
47	AB/1118/2019 FIXED	JOYNAL ABDIN @ JOYNAL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

48	AB/1120/2019 FIXED	SHALIM UDDIN CHOUDHURY @ NAZIM UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS. M MEDHI	PP, ASSAM
49	AB/1122/2019 FIXED	BABA BORGHAIN Versus THE STATE OF ASSAM	MR. B K GOGOI MR. K K HANDIQUE	PP, ASSAM
50	AB/1124/2019 FIXED	AJIT MONDAL ALIAS AZIZ MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. S DIHINGIA	PP, ASSAM
51	AB/1126/2019 FIXED	PHULKON DAS AND ANR. Versus THE STATE OF ASSAM	MR. M K SHARMA MRS. N BARUAH	PP, ASSAM
52	AB/1128/2019 FIXED	BIBHA MAHANTA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
53	AB/1129/2019 FIXED	SAILENDRA NATH ROY Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
54	AB/1142/2019 FIXED	V. POLAYYA @ VASAPALLI POLAYYA Versus THE UNION OF INDIA	MR. J I BORBHUIYA MS F BEGUM MR. N ANAND MR. U K BARMAN MR. L MOHAN MR H ALI	SC, RAILWAY
55	AB/1145/2019 FIXED	SMT. RUKMINI DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
56	AB/1158/2019 FIXED	PREMA GOGOI Versus THE STATE OF ASSAM	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	PP, ASSAM
57	AB/1167/2019 FIXED	KAMALA HAZARIKA Versus THE UNION OF INDIA	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, NF RLY
58	AB/1168/2019 FIXED	SOMSER ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR A RAHMAN MR A HAQUE	PP, ASSAM
59	AB/1170/2019 FIXED	MD. MATIAR RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	PP, ASSAM
60	AB/1184/2019 FIXED	NOBAB ALI Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
61	AB/1187/2019 FIXED	JONY DAS Versus THE STATE OF ASSAM	MR. S K MEDHI MR. D DAS	PP, ASSAM
62	AB/1189/2019 FIXED	ARSHAD ALI @ ERSHAD Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
63	AB/1191/2019 FIXED	AMAR SHARMA Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
64	AB/1199/2019 FIXED	MD. JOHERUL ISLAM Versus THE STATE OF ASSAM	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	PP, ASSAM
65	AB/1201/2019 FIXED	LOBAKISHUR DAS AND ANR. Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
66	AB/1221/2019 FIXED	TILAK KURI @ PAPU KURI Versus THE STATE OF ASSAM	MR. L GOGOI MR. R BARUAH	PP, ASSAM
67	AB/1230/2019 FIXED	AMARENDRA SHARMA Versus THE STATE OF ASSAM	MR. D K DAS MR. P MAHANTA MR. R B GOHAIN	PP, ASSAM

68 AB/1264/2019
WITH OFFICE NOTE, FIXED

BASANT KUMAR AGARWAL
Versus
THE STATE OF ASSAM

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

PP, ASSAM

ORDERS

69 I.A.(CrI.)/841/2018
AB 862/18(D/O),FIXED
in AB/862/2018

SMT. PUJA SHARMA
Versus
THE STATE OF ASSAM AND ANR

MR S SARMA
MR. S BORTHAKUR
MS. S KAKATI
MR. C CHAKRAVARTY

MR G P BHOWMIK (R2)
MS M KALITA (R2)
MS P CHETIA (R2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./1274/2018	SUVRA DUARAH Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA	PP, ASSAM
2	Crl.Rev.P./162/2019	LITON DAS Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
3	Crl.Pet./458/2019	HIMESH DAS Versus THE STATE OF ASSAM AND ANR.	MS C MEDHI MR. S NATH MR R DHAR	PP, ASSAM
4	Crl.Pet./465/2019	MD. IMDADUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR M MONDAL	PP, ASSAM
5	Crl.Pet./469/2019 FIXED	KRISHNA RAJBHAR AND ANR. Versus BAHEJ UDDIN AHMED	MR. M J BARUAH	
6	AB/1317/2019	MORIYAM NESSA @ MOIRAN NESSA AND ANR. Versus THE STATE OF ASSAM	MR. S RANA MR. R H BHUYAN	PP, ASSAM
7	AB/1345/2019	SANGEETA GUPTA AND ANR. Versus THE STATE OF ASSAM	MRS I MAZUMDAR MR I S MAJUMDAR	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Pet./919/2016	JAYANTA BARUAH Versus STATE OF ASSAM and ANR.	MR.P KATAKI MS.M DEVI MS.R BEGUM	PP, ASSAM
9	Crl.Pet./76/2018	PARAMESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR. B D DEKA MR. M DAS MR. M R CHOUDHURY	PP, ASSAM
10	Crl.Pet./124/2018	DIPEN BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. N ANAND MR. U K BARMAN MR H ALI MR S ISLAM	MS. K DEKA MR. K MALAKAR PP, ASSAM MS. A KALITA

11	Crl.Pet./268/2018 WITH LCR 1 FILE, FIXED	MD. HASEN ALI AND ANR. Versus THE STATE OF ASSAM	MR B CHAKRABORTY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. A AHMED (R2) MR. I U CHOWDHURY (R2) PP, ASSAM MR. R RAHMAN (R2)
12	Crl.Rev.P./298/2018	SRI SANJIB GOGOI Versus SMTI. RUMI GOGOI	DR. B AHMED MR. A SAHAD MR D J HALOI	MR. D BARUAH
13	Crl.Rev.P./337/2018	RAJKUMAR PHUKAN Versus SHIVA KUMAR GARODIA	MR. A KHANIKAR	MR. S K KEJRIWAL MS. S KEJRIWAL
14	Crl.Pet./404/2018	NEWAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR M J QUADIR (R2) PP, ASSAM
15	Crl.Pet./575/2018 WITH 1 LCR (SCANNED) FILE	BITUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH	PP, ASSAM
16	Crl.Pet./753/2018	BIMAL BODAJI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D DEKA MR. R A CHOUDHURY	MR B KAUSHIK (R2) MS. A KAPINJAL (R2) PP, ASSAM
17	Crl.Pet./820/2018	ABUL KALAM @ ABDUL KALAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY	MR. A K TALUKDAR (R2) MR. S ISLAM (R2) PP, ASSAM
18	Crl.Pet./917/2018 WITH LCR 2 FILES	NASIDUR RAHMAN @ MD. NASIDUL ALI @ HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. A MANNAF MS F BEGUM MD A S ALI	PP, ASSAM
19	Crl.Pet./1019/2018	VISHAL PODDAR Versus JAI PRAKASH JAISWAL	MR. H NATH MR D DAS MR. K MOHAMMED	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. N N JHA
20	WITH Crl.Pet./1018/2018	VISHAL PODDAR Versus JAI PRAKASH JAISWAL	MR. H NATH MR D DAS MR. K MOHAMMED	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. N N JHA
21	WITH Crl.Pet./1039/2018	VISHAL PODDAR Versus JAI PRAKASH JAISWAL	MR. D DAS SR. ADV MR H NATH MR. K MOHAMMED	MR. A M BORA MR. R P N SINGH MR. D GOGOI MS. C CHOUDHURY
22	Crl.Pet./1041/2018	VISHAL PODDAR Versus JAI PRAKASH JAISWAL	MR. D DAS SR. ADV MR H NATH MR. K MOHAMMED	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. N N JHA
23	WITH Crl.Pet./1017/2018	VISHAL PODDAR Versus JAI PRAKASH JAISWAL	MR. H NATH MR D DAS MR. K MOHAMMED	MR. A M BORA MR. R P N SINGH MR. D GOGOI MS. C CHOUDHURY
24	Crl.Pet./1186/2018 FIXED	AKHIL CHANDRA KALITA Versus SANKAR KUMAR DEY	MD. B HUSSAIN MR. P B MAZUMDER	MR. S P CHOUDHURY MR. A S DHILLON
25	Crl.Pet./1267/2018	RAJNISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR J BORAH MR. M K DAS MS Z ANJUM MS J SAIKIA MR. K KAKATI MR. R KAMAN	MR. A K BHUYAN (R2) MR. S J SARMAH (R3) MR. R R KAUSHIK (R3) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. Y S PHOM (R2) PP, ASSAM
	WITH I.A.(Crl.)/259/2019 in Crl.Pet./1267/2018	RAJNISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. A K BHUYAN PP, ASSAM

26	Crl.Pet./10/2019	POOJA PAUL CHOUDHURY Versus ARNAB SAHA	MR. P J SAIKIA MR. M AGARWALLA MR. A K GUPTA MS. R MAHANTA	MR. I A TALUKDAR MR. B HUSSAIN
<u>BAIL HEARING</u>				
27	AB/788/2019	AKADESH ALI SHEIKH Versus THE STATE OF ASSAM	MR P K DAS	PP, ASSAM
28	AB/1025/2019 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	PP, ASSAM
29	AB/1044/2019	ZEARUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
30	AB/1077/2019 FIXED	BIDYUT BARMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
31	AB/1188/2019 FIXED	WASHIM HOQUE @ RINKU ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. M MEDHI MS. A AHMED	PP, ASSAM
<u>ORDERS</u>				
32	Crl.Pet./381/2018	BIPLAB KUMAR BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HUSSAIN MR A RASHID	PP, ASSAM
33	Crl.Pet./383/2018	ABDUL MANNAN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. M DEWAN MR. C K NATH	PP, ASSAM
34	Crl.Pet./442/2018	ACHYUT RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SAIKIA MR. S H SIKDAR	PP, ASSAM
35	I.A.(Crl.)/719/2018 WITH I.A.(Crl) 674/17 & 64/18 (BOTH D/O) in Crl.Rev.P./304296/2017 WITH Crl.Rev.P./304296/2017 (Filing Number)	MD. WAZI UDDIN Versus MUSSTT. JUBEDA NAHAR WAZI UDDIN Versus MUSSTT. JUBEDA NAHAR	MR. J LASKAR MR.J LASKAR MR.F Z MAZUMDER	
36	Crl.Pet./830/2018	ALI AKBAR Versus THE STATE OF ASSAM AND ANR.	MS. B BHUYAN MS N ISLAM MS. L ISLAM MS. B MAHANTA	PP, ASSAM
37	Crl.Pet./1175/2018 WITH I.A.(Crl.)/154/2019 in Crl.Pet./1175/2018	SUMAN ROY AND ANR. Versus THE STATE OF ASSAM AND ANR. SUMAN ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. K SINGHA MR D GOGOI MR. K SINGHA	PP, ASSAM MR D GOGOI PP, ASSAM
38	Crl.Pet./57/2019 WITH OFFICE NOTE	PARAG GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY MS. D KALITA MS. S KAUSHIK	PP, ASSAM
39	Crl.Pet./305/2019	RAHIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. M HUSSAIN	MR. N H BARBHUIYA (R2,R3) MS N J BEGUM (R2,R3) PP, ASSAM
40	Crl.Pet./340/2019	MD. ABDUL MUKIT Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3081/2014 CONT.CASE(C) 653/2014(D/O), FIXED	MANIK UDDIN AHMED @ MANIK UDDIN and 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B ACHARYYA MS.S BEGUM MR.H A SARKAR	MR.M CHOUDHURY MR. N GOSWAMI (GA, ASSAM, R-2,3) MR.N UPADHYAYA MR. R BORPUJARI(SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 1,4)
2	WITH WP(C)/2543/2018	MANIK UDDIN AHMED @ MANIK UDDIN AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. H A SARKAR	GA, ASSAM
3	WP(C)/6848/2014 FIXED	NO.1 SALBARI LAND and AREA DEVELOPMENT SOMMITTEE and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MRS K SARKAR MR. M ALI MR.M ALI MRS B B AHMED MR H HOQUE	GA, ASSAM SC, BTC MR.M BHAGAWATI
4	WP(C)/5086/2015 FIXED	KOKRAJHAR CHIRANG MAURIYA RELIEF COMMITTEE and ANR. Versus THE UNION OF INDIA and 9 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS MR.B BARMAN	GA, ASSAM(R2,6,7) C.G.C. MS.A VERMA MR.H GUPTA(R-1) SC, FINANCER3 SC, REVENUE ASSTT.S.G.I.(R1) SC, BTC(R4,5,8,9,10)
5	WP(C)/7781/2015 FIXED	MOHENDRA GOGOI Versus THE UNION OF INDIA and 10 ORS	MR.R DUTTA MS.M DAS MR.S K SINGHA MR.P BOIRAGI MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI MS.P KALITA MR.B KUMAR	GA, ASSAM SC, NHAI SC, NHAI MR.A C KALITA
6	WP(C)/916/2016 FIXED	RANJIT KR. MONDAL and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. M Z AHMED MR. A M DUTTA	GA, ASSAM

7	WP(C)/929/2016 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 6 ORS	MR I JAMIR MR I JAMIR MR.S P CHOUDHURY MR.R DHAR	GA, ASSAM SC, ASEC MR.N BORAH
8	WP(C)/2156/2016	M/S HN INFOMATRIX PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
9	WP(C)/2251/2016	SHAHJAHAN ALI and 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR N N UPADHYAYA MR.N ISLAM MR.K MIRA MS.L WAJEEDA MR. B B KAKATI MR.M H MAZARBHUIYA	GA, ASSAM
10	WP(C)/2253/2016	SUCHENDRA NATH DAS Versus THE STATE OF ASSAM AND 5 ORS	MS.B BARUAH MS.A SINGHA	SC, IRRIGATION
11	WP(C)/2257/2016	BIDESWAR MORAN Versus THE STATE OF ASSAM AND 5 ORS	MS.R GOGOI MR.PARAG J SAIKIA	SC, FOREST
12	WP(C)/2285/2016	M/S HN INFOMATRIX PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
13	WP(C)/2308/2016	SMT. PRAMILA DEVI Versus THE STATE OF ASSAM and 2 ORS.	MR.N M DUTTA MS.S M NEOG	GA, ASSAM
14	WP(C)/2414/2016	MRS. ROUSHANARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR.H DAS MS.P BORDOLOI	SC, A S T C SC, TRANSPORT
15	WP(C)/2436/2016	SINDHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.S P DEKA MR.B KALITA MS.T CHOUDHURY	GA, ASSAM MS.L SRIVASTAV(R- 4&5) MR.H L MAURYA R- 4and5 SC, GMC
16	WP(C)/2468/2016	AJIT KR. DEV and 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MS.R GOGOI	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
17	WP(C)/3853/2016 FIXED	MRS. SUNIA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM MR.K MUNIR(R-4) MR.M H RAJBARBHUIYAN(R-3) MS.P HATIGAYARI(R-3) MS.R CHETRIR-3 MR.P K MUNIR(R-4) MR.C DAS(R-4) MR.A MUNIR(R-4)
18	WP(C)/6454/2016	THE KAMRUP R SUB-DIVISIONAL MINORITIES DEVELOPMENT BOARD and ANR. Versus THE STATE OF ASSAM AND ANR	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	GA, ASSAM
19	WP(C)/6465/2016	ABDUL HAI Versus MD. JULHAS UDDIN and 11 ORS	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	MR.S CHAUHAN MR.A R SHOME PP, ASSAM
20	WP(C)/6858/2016	MOHAN SENAPATI and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MS.A SARMA	SC, TAC(R. 3-6) GA, ASSAM(R. -1,2) MR.P N GOSWAMI(R-6) MR.I KALITAR-6
21	WP(C)/6922/2016	ASHIT CH. DEY Versus THE STATE OF ASSAM AND 3 ORS	MR.S NATH MR.S K DAS	SC, FOREST
22	WP(C)/6927/2016	SOLAL LECHAI CHAPORI SAMSHAN SURAKSHYA SAMITTEE and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.S CHAKRABORTY MS.B DAS	GA, ASSAM ASSTT.S.G.I.

23	WP(C)/6950/2016	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.G N SAHEWALLA MR.P DEKA MD.ASLAM MR.R JAIN	GA, ASSAM MR.C GOSWAMIR- 4and5R-4
<u>ORDERS</u>				
24	WP(C)/5996/2014	BIPLAB DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.A DUTTA MRS.J M KONWAR MS.S BARUA	GA, ASSAM MR.M BHAGABATI(R-5)
25	WP(C)/412/2015 B/O	BROJENDRA KR. HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.K BHATTACHARJEE MR.J C BARMAN	GA, ASSAM
26	WP(C)/2327/2015 WITH I.A.(Civil)/1037/2019 in WP(C)/2327/2015	DHIREN SANGMA SUBEDAR MAJOR INSPECTOR ARMED BRANCH Versus THE STATE OF ASSAM AND 5 ORS DHIREN SANGMA SUBEDAR MAJOR INSPECTOR ARMED BRANCH Versus THE STATE OF ASSAM AND AND ANR	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR. K BHATTACHARJEE MR J C BARMAN	GA, ASSAMR1-4 and 6 GA, ASSAM
27	WP(C)/3734/2015	T. WOKLANG and 2 ORS Versus THE UNION OF INDIA and 25 ORS	MR.R SEKHAR MR.D TALUKDAR MR S KHOUND MR.D DAS	GA, ASSAM MR.S C BISWAS(R-16 to 23, 25 & 26) MRD C CHAKRABORTY(R-1,4,6,7 & 13) MR.P N CHOUDHURY MR.S C KEYAL C.G.C. MR.R DUBEY MS.A DAS(R-16 to 23, 25 & 26) MR. S BISWAS(R-16 to 23, 25 & 26) ASSTT.S.G.I. SC, CBI MR.H A TALUKDAR(R-16 to 23, 25 & 26) MS.R DEVI MR.F A HASSAN(R-16 to 23, 25 & 26) SC, CUSTOMS MR.N ALI(R-16 to 23, 25 & 26)
28	WP(C)/4041/2015 FIXED	MRS. REETA DUTTA HAZORIKA Versus EMPLOYEE STATE INSURANCE CORPORATION and 3 ORS.	MR.P C GOSWAMI MR.M DUTTA MR.D K SHARMA MR.A BAISHYA	MR.K K NANDI MR.D THAKUR(R-4) MS.B DAS(R-4) MR.N NATH(R-4) SC, HIGHER EDUCATIONR3 SC, ESI(R1 & 2)
29	WP(C)/4121/2015	SUNIL CH. DEY and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAMR1-6
30	WP(C)/1813/2016	SMT. KRISHNA AHUJA Versus THE STATE OF ASSAM AND 6 ORS	MR.N K KALITA MR.R D BHUYAN MR.R TALUKDAR	GA, ASSAM
31	WP(C)/1866/2016	SATYANARAYAN SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	GA, ASSAM

32	WP(C)/2668/2016 FIXED	DIPU CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR.B D DAS MR.H K SARMA MS.S G BARUAH	GA, ASSAM MR.A R SIKDAR(R-4&5) MR.A K PAUL(R- 12) MS.S PARVEEN(R- 4&5) MR.M H TALUKDAR(R-4&5) MR.D CHOUDHURY(R-12) MR.H DAS(R- 4&5)
33	WP(C)/2688/2016	UTTAM KUMAR SAHA Versus THE UNION OF INDIA and 12 ORS	MR.D SUR MR.J M AHMED	MR.A K SARKAR MR.U K NAIR DR.B N GOGOI(Rly.Adv.) MR.A CHETRY SC, RAILWAY
34	WP(C)/2945/2016	SUHEL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MS.N MODI(R-3) GA, ASSAM(R-1 & 2) MR.S DUTTA(R-3) MR.C SHARMAR-3 MR.SIDHANT DUTTA(R-3)
35	WP(C)/2973/2016	DR. JOGEN CHANDRA KALITA and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.S BHUYAN MR.R KALITA MR.R SALOI MS.K MAHANTA MRS.J M KONWAR	GA, ASSAM MR. R K BHUYAN(R-6) MR A ZAMAN(R-6) MS.R DUTTA R-6 MR.R RABHA(R-6) SC, G M D A MR.L SAIKIA(R-6)
36	I.A.(Civil)/786/2017 FIXED in WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MR.L SOREN MS.H SARMA MRS.S D SAIKIA	GA, ASSAM MR.N ZAMAN(R-5) MRS.V L SINGH MR.A R MEDHI MR.A GANGULY(R-5) MS.T ROY MR.A BORA(R-5) SC, REVENUE
	WITH WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA MS.H SARMA MR.L SOREN	GA, ASSAM MR.N ZAMAN(R-5) MRS.V L SINGH MR.A R MEDHI MR.A GANGULY(R-5) MS.T ROY MR.A BORA(R-5) SC, REVENUE
	WITH MC/1226/2014 in WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MS.H SARMA MRS.S D SAIKIA MR.L SOREN	GA, ASSAM MRS.V L SINGH MR.A R MEDHI MS.T ROY SC, REVENUE
	WITH MC/1327/2014 in WP(C)/6843/2013	SONAPUR SPORTS ASSOCIATION Versus SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and ORS.	MR.R SARMA MS.K D SARMAH MR.L SOREN MS.H SARMA MRS.S D SAIKIA	GA, ASSAM MRS.V L SINGH MR.A R MEDHI MS.T ROY SC, REVENUE
	WITH MC/3172/2014 in WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MS.H SARMA MRS.S D SAIKIA MR.L SOREN	GA, ASSAM MRS.V L SINGH MR.A R MEDHI MS.T ROY SC, REVENUE
37	I.A.(Civil)/1015/2019 WP(C) 381/2014(D/O), FIXED in WP(C)/381/2014	BIRENDRA NATH BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. P PATHAK MR P TALUKDAR	GA, ASSAM

HEARING

38	WP(C)/1083/2013	ANANDRAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR.D P CHALIHA MR.M RANA MS.A MAHANTA MR.U P CHALIHA	GA, ASSAM MR.S P ROY MR.P J PHUKAN MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH SC, P C B A
39	WP(C)/7390/2013 FIXED	AMBARISH BUILDERS PVT. LTD and ANR. Versus THE UNION OF INDIA and ORS	MR.D DAS MR S KHOUND	GA, ASSAM MR.A K BORA C.G.C. MR.S SARMA MR.T K BHUYAN MR.M PHUKAN(R- 1-6) ASSTT.S.G.I. SC, C.G.C.
	WITH MC/595/2014 in WP(C)/7390/2013	THE SPORTS AUTHORITY OF INDIA . Versus AMBARISH BUILDERS PVT. LTD and ANR.	MR.A K BORA SC, C.G.C.	GA, ASSAM MR.D DAS MR S KHOUND ASSTT.S.G.I.
40	Cont.Cas(C)/74/2014	AMBARISH BUILDERS PVT. LTD. and ANR. Versus ANJAN SARMA and 2 ORS	MR.D DAS MR S KHOUND	MR.A SARMA MR.A K BORA C.G.C. MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.M PHUKAN(R-3) MS.B BARUAH MS.A SHARMA
41	WP(C)/2072/2014	BHUMI ADHIGRIHITA KRISHAK SAMITTEE and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRI HASSAN	GA, ASSAM SC, WATER RESOURCE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019